

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH PUNE AT PUNE**

ORIGINAL APPLICATION NO.06/2026

IN THE MATTER OF:-

SHRI. DADA LAHANU BANKAR

.....APPLICANT

Versus

UNION OF INDIA THROUGH-MOEFCC & ORS ...RESPONDENTS

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Date: 28/06/2026

Place: Ahilyanagar.

[Signature]
Advocate for Respondent No.4



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH PUNE AT PUNE**

Original Application No.06/2026

IN THE MATTER OF:-

SHRI. DADA LAHANU BANKAR ...ORG. APPLICANT

Versus

**UNION OF INDIA THROUGH SECRETARY-MOEFCC,
AND OTHERS. RESPONDENTS**

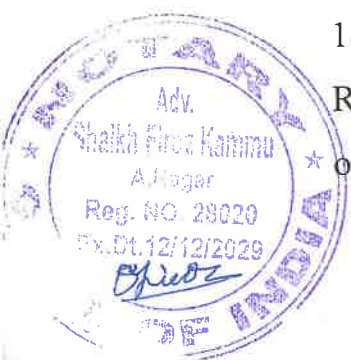
To,

**THE HON'BLE CHAIRPERSON OF NGT
AND HIS COMPANION JUDICIAL MEMBERS
AND HON'BLE EXPERT MEMBERS OF NGT.**

AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO. 4:

I, Ganesh Popat Misal, Age-35 years, Occupation: Assistant Conservator of Forests, (Rahuri) Dist. Ahilyanagar, Maharashtra, do hereby submit on solemn affirmation as under-

1. I say and submit that, I am working with the office of Respondent No.4 Deputy Conservator of Forest as Assistant Conservator of Forest, (Rahuri) Dist. Ahilyanagar. The respondent No.4 has



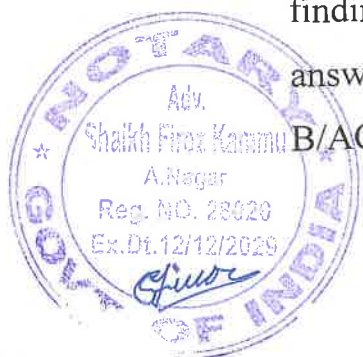
authorized me to appear and file affidavit in reply on behalf of the office of the respondent No.4 vide its letter No. B/Survey/5005/2025-2026 dated 11.02.2026. A copy of the letter dated 11.02.2026 is produced herewith and marked as Exhibit-'R-1'.

2. I say and submit that I have perused the copy of original application and other relevant records of the case. So also I have gone through the official record maintained with the office of the respondent No.4 as made available to me in reference to the subject matter of the original application. On the basis of available record I am filing this short affidavit in reply at the stage of admission. I carve leave of this Hon'ble tribunal to further add or amend the affidavit and/or file additional affidavit, if necessary. That, the contents which are not specifically admitted by way of this affidavit in reply to be treated as denied by this answering respondent.

3. I say and submit that, the applicant has raised the dispute in respect of land bearing Gat No.499, 501, 506, 507/1, 509, 517/1, 519 situated within the village limit of Hiradgaon, Tal. Shrigonda, Dist. Ahilyanagar to the extent of 2.8114 Ha is owned by the applicant. Further he has contended that, the adjoining land in possession of respondent No.9 and 10 is being polluted which gave cause of action to file the present complaint.

4. I say and submit that, after notice of the Hon'ble Tribunal the answering respondent instructed the deponent to carry out the fact finding inquiry in respect of the land alleged to be polluted. The answering deponent by its letter/order bearing No.

B/ACF/Court/2590/2025-26 dated 20.02.2026 asked the Range Forest



Officer, Shrigonda (T) in whose jurisdiction the area situates the find out the facts and report the exact position in light of the contentions in original application. A office of the letter dated 20.02.2026 is produced herewith and marked as **Exhibit-'R-2'**.

5. I say and submit that, Range Forest Office, Shrigonda (T) has personally inspected the spot as contended in application that the Forest Gat No. 34 and 227 at Mauje Ghodegaon, Taluka Shrigonda, as well as Gat No. 38 at Mauje Hiradgaon. She demanded surveyor from Ahilyanagar Forest Division Office for checking the boundaries of the forest land to be measured and map by fixing the boundary marks. Accordingly he requested the respondent No.4 to appoint surveyor for that purpose. The fact finding and request for appointment letter dated 09.03.2026 is produced herewith and marked as **Exhibit-'R-3'**.

6. I say and submit that, the answering respondent instructed the Forest Surveyor attached with the office of the respondent No.4 to carry out survey and fix the boundaries. Accordingly, the surveyor physically visited the spot and land owned by the forest department. He carried out the measurement and demarcated the spot to set the boundaries for the said above mentioned forest land submitted on 18.05.2026 A copy of report dated 18.05.2026 are produced herewith and marked as **Exhibit-'R-4' Colly.**

7. I say and submit that, after receipt of the survey report and fixation of boundaries of Forest land, the respondent No.4 again asked the deponent on 11.06.2026 and the Range Forest Officer, Shrigonda to verify the fact of polluted water being left by the Sugar Factory in forest land. Accordingly, the Range Forest Officer, Shrigonda visited the forest



land on 11.06.2026 she carried out the panchnama of the forest land bearing Gat No.34 and 227 of mauje Ghodegaon Tal.shrigonda and gat no. 38 of mauje Hiradgaon. And as per the survey and available record and report prepared by RFO, Shrigonda (T) It has been found that out of gat no. 38/1 the total area admsg.88.59 hector belongs to forest and the rest of 20.80 hector land belongs to the revenue department that has been given the numbers as 38/2 to 38/10. further As per the Government of Maharashtra Notification No. WLP 0694 / C.R. 111 / F-1, Dated 09 March 1996, the government land Gat No. 337 area 12.55 Hectare R and government land Gat No. 425 area 6.64 Hectare R at Mauje Hiradgaon, Taluka Shrigonda, have been notified for the Great Indian Bustard Wildlife Sanctuary. Further As per the Government Notification No. 4934 Dated 13 June 1982, Gat No. 34 area 49.99 Hectare R and Gat No. 227 area 15.97 Hectare R at Mauje Ghodegaon, Taluka Shrigonda, are in the possession of the Forest Department, and the remaining area of Gat No. 227, i.e., 20.00 Hectare R, is in the possession of the Revenue Department. Thereafter, as per report of Range forest Officer, Shrigonda (T), regarding Shri Saikrupa Sugar Factory/Gauri sugar, at Mauje Ghodegaon, Taluka Shrigonda, Gat No. 34 area 49.99 Hectare R and Gat No. 227 area 15.97 Hectare R, and at Mauje Hiradgaon, Gat No. 38/1 area 88.59 Hectare R forest land belongs to the territorial jurisdiction of Shrigonda (T) Forest Department and as alleged by the present petitioner in OA No.06/2026 there has been no sign, stream, water flow, or any other evidence of polluted water being discharged into the Reserved Forest area and it was not detected. Furthermore, no encroachment has taken place on the said forest land, and no other evidence regarding parked vehicles belonging to the sugar factory are parked within the



forest boundaries. The Range Forest Officer forwarded her report to the office of the respondent No.4 vide letter dated 13.06.2026. The copies of the said report on 13/06/2026 which has been produced herewith and marked as Exhibit-'R-5' Colly.

8. I say and submit that, in view of the contention in para No.4.26 of the original application, the above mentioned fact finding report does not support the contentions in original application, the forest land does not seem to be affected in any manner due to discharge of spent wash of the Industry and illegal use of land for vehicle parking .

9. I say and submit that, the grievance against the Industry does not pertain to the forest land as contended by the applicant. Hence, the respondent No.4 cannot be a proper party to the litigation in light of fact finding reports. I humbly pray that, in view of the fact finding report respondent No.4 may kindly be absolved and discharged from the application.

Hence this affidavit in reply.

Date: 25/06/2026

Place: Ahilyanagar.

Ganesh Popat Misal 25/06/26
Deponent

(Ganesh Popat Misal)
Asst. Conservator of Forests,
Forestry of Wildlife,
Rahuri



VERIFICATION

I, Ganesh Popat Misal, Age-35 years, Occupation: Assistant Conservator of Forests, (Rahuri) Dist. Ahilyanagar, Maharashtra, do hereby state on solemn affirmation that contents of para nos. 1 to 9 of the affidavit in reply are read over and explained to me in vernacular language and the same are true to the best of my knowledge and information derived from the records and reports of RFO-Shrigonda which I believe to be true.

Hence verified at Ahilyanagar on this 25 day of June, 2026.

Identified & Explained by:

Deponent

Advocate

Ganesh

(Ganesh Popat Misal)
Asst. Conservator of Forests,
Forestry of Wildlife,
Rahuri



BEFORE ME

Solemnly affirmed before me
by Ganesh Popat Misal Age-35yrs occ- Assistant
who is identified before me
by Adv. D. M. Gupte R/o Forest office
whom I personally know. Ahilyanagar

BEFORE ME

Shaikh Firoz

Shaikh Firoz Kammu
Advocate & Notary Public
Govt. of India
Dist. A. Nagar

Sr.No./S.F.K./NT 140/2026

25 JUN 2026





महाराष्ट्र शासन

उपवनसंरक्षक अहिल्यानगर वनविभाग, अहिल्यानगर यांचे कार्यालय

वनभवन- अ.नगर छ.संभाजीनगर रोड, अहिल्यानगर दुरुध्वनी क्र. २३२६१४२/२३२२२४६

E-mail – dcfanagar@gmail.com

क्रमांक ब / सर्वेक्षण / 5005 / सन २०२५-२६

अहिल्यानगर ४१४००१, दिनांक ११ / ०२ / २०२६.

ज्ञा प न

विषय :- मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड
दादा लहानु बनकर विरुद्ध युनियन ऑफ इंडिया व इतर

संदर्भ :- प्रबंधक, एनजीटी, डब्ल्यूझेडबी, पुणे यांचे या कार्यालयास दिनांक ०९ फेब्रुवारी, २०२६ रोजी प्राप्त झालेली नोटीस

विषयाकित प्रकरणी प्रबंधक, एनजीटी, डब्ल्यूझेडबी, पुणे यांचे संदर्भीय नोटीसची प्रत सोबत संलग्न करुन पाठविणेत येत आहे.

दादा लहानु बनकर यांनी मा. राष्ट्रीय हरित लवाद, पश्चिम विभाग, खंडपीठ पुणे न्यायालयात मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड दावा युनियन ऑफ इंडिया व इतर यांचे विरुद्ध दाखला केलेला आहे. सदर दाव्यामध्ये खालील स्वाक्षरीकर्ते यांचे वतीने मुद्देनिहाय म्हणणे दाखल करणेकामी श्री. गणेश पोपट मिसाळ, सहा. वनसंरक्षक सहा. वनसंरक्षक, (वनीकरण व वन्यजीव) राहुरी यांना प्राधिकृत करणेत येत आहे. त्यांनी सदर दाव्यामध्ये आवश्यक असणारे दस्तऐवज सरकारी वकील यांना उपलब्ध करुन द्यावेत. तसेच सदर दावा शासनाचे बाजूने निकाली होणेकामी कामकाज करावे. प्रस्तुत प्रकरणांमध्ये विलंब होणार नाही, याबाबत यांनी दक्षता घ्यावी. तसेच भविष्यात काही पेचप्रसंग निर्माण झाल्यास, त्याची सर्वस्वी जबाबदारी त्यांची राहिल.

सहपत्र - वरील प्रमाणे (मुळ दावा प्रत)

(धर्मवीर सालविठ्ठल)
उपवनसंरक्षक अहिल्यानगर

प्रति,

श्री. गणेश पोपट मिसाळ,

सहा. वनसंरक्षक, (वनीकरण व वन्यजीव) राहुरी

प्राधिकार पत्र

क्रमांक ब/सर्वेक्षण/ /सन २०२५-२६
अहमदनगर ४१४००१, दिनांक /०२/२०२६

आदेश

मा. राष्ट्रीय हरित लवाद, पश्चिम विभाग, खंडपीठ पुणे यांचे न्यायालयात मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड दावा न्यायालयीन प्रकरणी उपवनसंरक्षक, अहिल्यानगर यांचे वतीने न्यायालयीन दायित्वे व कर्तव्य पार पाडण्याकरीता श्री. गणेश पोपट मिसाळ, सहा. वनसंरक्षक सहा. वनसंरक्षक, (वनीकरण व वन्यजीव) राहुरी यांना प्राधिकृत करणेत येत आहे.

(धर्मवीर साल्विडुल)
उपवनसंरक्षक अहिल्यानगर

प्रति,

श्री. गणेश पोपट मिसाळ,
सहा. वनसंरक्षक, (वनीकरण व वन्यजीव) राहुरी



Government of Maharashtra



Office of The Deputy Conservator of Forests, Division Ahilyanagar

" Vanbhavan " Ahilyanagar - Ch.Sambhaji nagar Road, Ahilyanagar 414001

Phone no. 0241-23266142 E-mail - dcfanagar@gmail.com



Outword No. - B / Survey / 5005 /2026-27	Date 11 / 02 / 2026
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Letter.

Subject : Original Application No. 06/2026 WZDada Lahanu Bankar versus Union of India and Others

Reference: Notice received by this office on February 09, 2026, from the Registrar, NGT, WZ_B, Pune.

In connection with the subject matter, a copy of the reference notice from the Registrar, NGT, WZ_B, Pune, is attached and forwarded herewith.

Shri. Dada Lahanu Bankar has filed Original Application No. 06/2026 WZ against the Union of India and Others in the Hon'ble National Green Tribunal, Western Zone Bench, Pune Court. To file a point-wise reply on behalf of the undersigned in the said lawsuit, Shri. Ganesh Popat Misal, Assistant Conservator of Forests (Afforestation and Wildlife), Rahuri, is hereby authorized. He shall make available the necessary documents for the lawsuit to the Government Advocate. Furthermore, he shall work to ensure that the case is decided in favor of the Government. He shall take care that no delay occurs in this matter. Also, if any complication arises in the future, the entire responsibility will rest with him.

Enclosure: As above (Original Copy of Lawsuit)

Schittalo

(Dharamveer Salvitthal)
Deputy Conservator of Forests,
Ahilyanagar

✓ To,

Shri. Ganesh Popat Misal,
Assistant Conservator of Forests (Afforestation and Wildlife), Rahuri.



Government of Maharashtra



Office of The Deputy Conservator of Forests, Division Ahilyanagar

" Vanbhavan " Ahilyanagar - Ch.Sambhaji nagar Road, Ahilyanagar 414001

Phone no. 0241-23266142 E-mail - dcfanagar@gmail.com



Outword No. - B / Survey / 5005

/2026-27

Date 11 / 02 / 2026

LETTER OF AUTHORIZATION

In connection with the legal proceedings of Original Application No. 06/2026 WZ pending before the Hon'ble National Green Tribunal, Western Zone Bench, Pune, Shri. Ganesh Popat Misal, Assistant Conservator of Forests (Afforestation and Wildlife), Rahuri, is hereby authorized to discharge all legal obligations and duties on behalf of the Deputy Conservator of Forests, Ahilyanagar.

(Signature)
(Dharamveer Salvitthal)

Deputy Conservator of Forests,
Ahilyanagar

To,

Shri. Ganesh Popat Misal,

Assistant Conservator of Forests (Afforestation and Wildlife), Rahuri.



महाराष्ट्र शासन

सहा. वनसंरक्षक, (वनीकरण व वन्यजीव) राहुरी यांचे कार्यालय

वनभवन- अ.नगर छ.संभाजीनगर रोड, अहिल्यानगर दुरुध्वनी क्र. २३२६१४२/२३२२२४६

E-mail – dcfanagar@gmail.com

क्रमांक ब / सवंस / न्या.प्र. /२५९० / सन २०२५-२६

अहिल्यानगर ४१४००१, दिनांक २० /०२/२०२६.

ज्ञापन

विषय :- मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड

दादा लहानु बनकर विरुद्ध युनियन ऑफ इंडिया व इतर

संदर्भ :- मा उपवनसंरक्षक अहिल्यानगर यांचेकडील पत्र क्र. ब/सर्वेक्षण/५००५/सन २५-२६
दि. ११/०२/२०२६

उपरोक्त संदर्भित विषयाकित प्रकरणी श्री. दादा लहानु बनकर यांनी मा. राष्ट्रीय हरित लवाद, पश्चिम विभाग, खंडपीठ पुणे न्यायालयात मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड दावा युनियन ऑफ इंडिया व इतर यांचे विरुद्ध दाखला केलेला आहे.

त्याअनुषंगाने वनपरीक्षेत्र अधिकारी श्रीगोंदा यांनी मौजे घोडेगांव तालुका श्रीगोंदा येथील गट नंबर ३४ व २२७ व मौजे हिरडगांव येथील गट नंबर ३८, गट नंबर ३३७, गट नंबर ४२१, गट नंबर ४२२ व गट नंबर ४२५ या नमुद क्षेत्राची प्रत्यक्ष मोका पाहणी करुन वस्तुस्थितीदर्शक अहवाल आपल्या स्वयंस्पष्ट अभिप्रायासह या कार्यालयास तात्काळ सादर करावा. सदर प्रकरणात उशिरा अहवाल प्राप्त झाल्यास त्यांची सर्व जबाबदारी आपली राहिल यांची नोंद घ्यावी.

सोबत - मुळ दावा प्रत संलग्न

Omig 20/02/26

सहा. वनसंरक्षक,
(वनीकरण व वन्यजीव) राहुरी

प्रति,

वनपरीक्षेत्र अधिकारी श्रीगोंदा प्रा.

प्रतिलिपी- मा. उपवनसंरक्षक अहिल्यानगर यांना माहिती साठी सविनय सादर.

Office of the Assistant Conservator Of Forests, Rahuri

Vanbhavan-A.nagar- Ch.Sambhaji Nagar Road, Ahilyanagar.

Contact No-0241-2326142

E-mail dcfanagar@gmail.com

No. B / ACF/ Sub-judice/2590 /2025-26

Date: 20/ 02 /2026.

Subject: Original Application No. 06/2026 WZB, Dada Lahanu Bankar Vs. Union of India and Others.**Reference:** 1. Hon. Deputy Conservator of Forests, Ahilyanagar Letter No. B/Survey/5005/year 2025-26 Date: 11.02.2026.

Regarding the above-referenced subject matter, Shri. Dada Lahanu Bankar has filed Original Application No. 06/2026 WZB against the Union of India and Others in the Court of the Hon. National Green Tribunal (NGT), Western Zone Bench, Pune. In connection with this, the Range Forest Officer, Shrigonda, is hereby directed to conduct an immediate on-site inspection of Gat No. 34 and 227 at A/T. Ghodegaon, Taluka Shrigonda, and Gat No. 38, Gat No. 337, Gat No. 421, Gat No. 422, and Gat No. 425 at A/T. Hiradgaon. A factual report detailing the ground reality along with your clear opinion must be submitted to this office immediately. If there is a delay in receiving the report in this matter, the entire responsibility for the same will remain with you.

Enclosure: Copy of the original lawsuit

 20/02/26Assistant Conservator of Forests
(Afforestation and Wildlife) Rahuri

To

Range Forest Officer
Shrigonda (T)Copy to: Hon. Deputy Conservator of Forests, Ahilyanagar, respectfully
submitted for information.



महाराष्ट्र शासन

वनपरिक्षेत्र अधिकारी श्रीगोंदा (प्रा.) यांचे कार्यालय, श्रीगोंदा

पेडगांव रोड श्रीगोंदा तालुका श्रीगोंदा जिल्हा अहिल्यानगर

E-mail – rfoshrigondat@gmail.com

जा.क्र. / गुन्हेकाम / १३२२ / सन २०२५-२६

दिनांक ०९.०३.२०२६

प्रति,

मा. सहा. वनसंरक्षक,
वनीकरण व वन्यजीव, राहुरी

विषय :- मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड दादा लहानु बनकर विरुद्ध युनियन ऑफ इंडिया व इतर

संदर्भ :- मा. सहा. वनसंरक्षक (वनीकरण व वन्यजीव) राहुरी यांचेकडील पत्र क्र. ब / सर्वेस / न्या. प्र. / २५९० / सन २०२५-२६ दिनांक २०.०२.२०२६

मा.महोदय,

उपरोक्त संदर्भीय विषयान्वये श्री. दादा लहानु बनकर यांनी मा. राष्ट्रीय हरित लवाद, पश्चिम विभाग खंडपीठ पुणे यांचे न्यायालयात मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड दादा युनियन ऑफ इंडिया व इतर यांचे विरुद्ध दाखला केला आहे. त्यानुसार मौजे घोडेगांव तालुका श्रीगोंदा येथील गट नंबर ३४ व २२७ व मौजे हिरडगांव येथील गट नंबर ३८, गट नंबर ३३७, गट नंबर ४२१, गट नंबर ४२२ व गट नंबर ४२५ चे क्षेत्राची स्थळ पाहणी करून अहवाल सादर करणेबाबत निर्देश देण्यात आलेले होते.

त्या अनुषंगाने अहवाल सादर करणेत येतो की, या कार्यालयातील उपलब्ध अभिलेखावरून शासन अधिसूचना क्रमांक ४९३४ दिनांक १३ जून, १८९२ अन्वये मौजे हिरडगांव तालुका श्रीगोंदा जिल्हा अहिल्यानगर येथील मुळ सर्वे नंबर १४४ चे एकुण क्षेत्र २५५ एकर १९ गुंठे व मुळ सर्वे नंबर २२० चे एकुण क्षेत्र २७० एकर १३ गुंठे राखीव वन म्हणून घोषित झालेले आहे. सदर शासन अधिसूचनेची प्रत सोबत संलग्न करून सादर केली आहे. मौजे हिरडगांवचे गटस्किम योजना / एकत्रीकरण योजना मध्ये मुळ सर्वे नंबर १४४ यास गट नंबर ४२१ व ४२२ देण्यात आलेला आहे व मुळ सर्वे नंबर २२० यास गट नंबर ३८ देण्यात आलेला आहे.

तदनंतर महाराष्ट्र शासन अधिसूचना क्रमांक डब्ल्यूएलपी ०६१४ / प्र.क्र. १११ / फ-१ दिनांक ०९ मार्च, २०१६ अन्वये मौजे हिरडगांव तालुका श्रीगोंदा येथील राखीव वनक्षेत्र गट नंबर ४२१ चे क्षेत्र ७८.४५ हेक्टर आर माळढोक पक्षी अभयारण्याकरीता अधिसूचीत झाले आहे. सदर शासन अधिसूचनेची प्रत सोबत संलग्न करून सादर केली आहे.

तसेच मौजे हिरडगांव येथील गट नंबर ४२२ चे क्षेत्र ११.२७ हेक्टर आर वनक्षेत्र महसुल विभागाकडून शेतीकरीता वाटप झाले असलेबाबत वनजमिन संदर्भातील ०१ ते ४० कॉलम रजिस्टर वरून व ७/१२ उता-यावरून दिसून येत आहे. त्याचप्रमाणे मौजे हिरडगांव येथील गट नंबर ३८/१ चे क्षेत्र ८८.५९ हेक्टर आर वनक्षेत्र वनविभागाच्या ताब्यात आहे व उर्वरीत २०.८० हेक्टर आर क्षेत्र महसुल विभागाकडून शेतीकरीता वाटप झाले असलेबाबत वनजमिन संदर्भातील ०१ ते ४० कॉलम रजिस्टर वरून व ७/१२ उता-यावरून दिसून येत आहे.

महाराष्ट्र शासन अधिसूचना क्रमांक डब्ल्यूएलपी ०६१४ / प्र.क्र. १११ / फ-१ दिनांक ०९ मार्च, २०१६ अन्वये मौजे हिरडगांव तालुका श्रीगोंदा येथील शासकीय जमीन गट नंबर ३३७ चे क्षेत्र १२.५५ हेक्टर आर व शासकीय जमीन गट नंबर ४२५ चे क्षेत्र ६.६४ हेक्टर आर माळढोक पक्षी अभयारण्याकरीता अधिसूचीत झाले आहे.

तसेच दिनांक २३.०२.२०२६ रोजी निम्नस्वाक्षरीकर्ते यांनी वनपरीक्षेत्र अधिकारी श्रीगोंदा प्रा यांच्या कार्यक्षेत्रातील मौजे घोडेगांव तालुका श्रीगोंदा येथील गट नंबर ३४ व २२७ तसेच मौजे हिरडगांव येथील गट नंबर ३८ चे राखीव वनक्षेत्राच्या संबंधित वनरक्षक, वनपाल यांच्या समवेत स्थळ पाहणी केली असता, हद्दी समजून येत नाहीत. याकरीता विभागीय कार्यालयातील वनसर्वेक्षक यांनी स्थळपाहणी करून वनहद्दीच्या खुणा दाखविणेबाबत योग्य ते मार्गदर्शन करणेसाठी आपल्या स्तरावरून उचित कार्यवाही होणेस विनंती आहे.


(डी.एस. भर्गवा)
वनपरीक्षेत्र अधिकारी
श्रीगोंदा (प्रा.)

प्रतिलिपी- मा. उपवनसंरक्षक अहिल्यानगर यांना माहितीसाठी सविनय सादर.

Office of the Range Forest Officer, Shrigonda (T), Shrigonda

Pedgaon Road Shrigonda, Taluka: Shrigonda, District: Ahilyanagar

Phone No. 02487-220790

Email ID - rfoshrigondat@gmail.com

Outward No. / Offense Case / 1322 / Year 2025-26

Date: 09.03.2026

To,

Hon. Assistant Conservator of Forests,
(Afforestation and Wildlife) Rahuri.

Subject: Original Application No. 06/2026 WZB, Dada Lahanu Bankar Vs.
Union of India and Others.

Reference: Hon. Assistant Conservator of Forests (Afforestation and Wildlife)
Rahuri, Letter No. B / ACF/ sub-judice / 2590 / Year 2025-26,
Date: 20.02.2026.

Honorable Sir,

With reference to the subject mentioned above, Shri. Dada Lahanu Bankar has filed Original Application No. 06/2026 WZB against the Union of India and Others in the Court of the Hon. National Green Tribunal (NGT), Western Zone Bench, Pune. Gat No. 34 and 227 at A/T. Ghodegaon, Taluka Shrigonda, and Gat No. 38, Gat No. 337, Gat No. 421, Gat No. 422, and Gat No. 425 at A/T. Hiradgaon. Instructions were issued via the reference letter to conduct a detailed investigation into the matter and submit a report.

In this regard, the report is being submitted as follows: As per this office available record a Government Notification No. 4934 dated June 13, 1892, the total area of 255 Acres 19 Gunthes of Original Survey No. 144 and the total area of 270 Acres 13 Gunthes of Original Survey No. 220 at Mouje Hiradgaon, Taluka Shrigonda, District Ahilyanagar has been declared as Reserved Forest. A copy of the said Government Notification is attached and submitted herewith. Under the Gat-Scheme / Consolidation Scheme of Mouje Hiradgaon, Original Survey No. 144 was given Gat No. 421 and 422, and Original Survey No. 220 was given Gat No. 38.

Thereafter, as per Government of Maharashtra Notification No. WLP 0614 / C.R. 111 / F-1 dated March 09, 2016, an area of 78.45 Hectare R from Reserved Forest Area Gat No. 421 at Mouje Hiradgaon, Taluka Shrigonda has been notified for the Great Indian Bustard (Maldhok) Bird Sanctuary. A copy of the said Government Notification is attached and submitted herewith.

Furthermore, the forest land records register (Register 01 to 40) and the 7/12 extracts show that an area of 11.27 Hectare R from Gat No. 422 at Mouje Hiradgaon has been allotted for agriculture by the Revenue Department. Similarly, they show that an area of 88.59 Hectare R from Gat No. 38 at Mouje Hiradgaon is in the possession of the Forest Department, and the remaining area of 20.80 Hectare R has been allotted for agriculture by the Revenue Department. As per Government of Maharashtra Notification No. WLP 0614 / C.R. 111 / F-1 dated March 09, 2016, Government Land Gat No. 337 with an area of 12.55 Hectare R and Government Land Gat No. 425 with an area of 6.64 Hectare R at Mouje Hiradgaon, Taluka Shrigonda have been notified for the Great Indian Bustard (Maldhok) Bird Sanctuary

Also, on 23.02.2026, the undersigned along with the Range Forest Officer, Shrigonda (T), conducted a joint site inspection of Gat No. 34 and 227 at Mauje Ghodegaon, Taluka Shrigonda, and Gat No. 38 at Mauje Hiradgaon under their jurisdiction. During the inspection, the boundaries of the reserved forest areas could not be clearly understood on the spot. Therefore, it is requested that appropriate guidance be provided by the Forest Surveyor from the Divisional Office regarding the identification and marking of the forest boundary lines. It is requested to take appropriate action at your level.


(D. S. Bhagat)
Range Forest Officer,
Shrigonda (T)

Copy to: Hon. Deputy Conservator of Forests, Ahilyanagar, respectfully submitted for information.



महाराष्ट्र शासन

सहा. वनसंरक्षक, (वनीकरण व वन्यजीव) राहुरी यांचे कार्यालय
वनभवन- अ.नगर छ.संभाजीनगर रोड, अहिल्यानगर दुरुध्वनी क्र. २३२६१४२/२३२२२४६

E-mail – dcfanagar@gmail.com

क्रमांक ब / सर्वस / न्या.प्र. / १०८ / सन २०२६-२७

अहिल्यानगर ४१४००१, दिनांक १२/०५/२०२६

ज्ञापन

विषय :- मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड
दादा लहानु बनकर विरुद्ध युनियन ऑफ इंडिया व इतर

संदर्भ :- वनपरीक्षेत्र अधिकारी श्रीगोंदा प्रा यांची कडील पत्र क्र. १३२२/२०२५-२६
दि. ०९/०३/२०२६

विषयांकित प्रकरणी मा. राष्ट्रीय हरित लवाद, पश्चिम विभाग, खंडपीठ पुणे न्यायालयात मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड दावा युनियन ऑफ इंडिया व इतर यांचे विरुद्ध दाखला केलेल्या दाव्याच्या अनुषंगाने वनपरीक्षेत्र अधिकारी श्रीगोंदा प्रा यांनी दिनांक २३.०२.२०२६ रोजी हिरडगांव कारखाना येथे स्थळ पाहणी केली असता, मौजे घोडेगांव तालुका श्रीगोंदा येथील गट नंबर ३४ व २२७ मौजे हिरडगांव येथील गट नंबर ३८ चे राखीव वनक्षेत्राच्या हद्दी समजून येत नसल्यामुळे विभागीय कार्यालयातील वनसर्वेक्षक यांनी स्थळपाहणी करून वनहद्दीच्या खुणा दाखविणेबाबत योग्य ते मार्गदर्शक करणेसाठी विनंती केली आहे.

त्यानुसार आपणास कळविणेत येते की, प्रस्तुत दाव्याच्या अनुषंगाने मौजे घोडेगांव तालुका श्रीगोंदा येथील गट नंबर ३४ व २२७ मौजे हिरडगांव येथील गट नंबर ३८ चे राखीव वनक्षेत्राच्या हद्दी संबंधीत वनरक्षक / वनपाल यांना दाखवून दाव्यात व उचित मार्गदर्शन करावे.

Amisg 12/05/26

सहा. वनसंरक्षक,
(वनीकरण व वन्यजीव) राहुरी

प्रति,
वनसर्वेक्षक
विभागीय कार्यालय वनविभाग अहिल्यानगर

प्रतिलिपी- मा. उपवनसंरक्षक अहिल्यानगर यांना माहितीसाठी सविनय सादर.
प्रत- वनपरीक्षेत्र अधिकारी श्रीगोंदा प्रा. यांना माहिती व पुढील कार्यवाहीसाठी रवाना.

Office of the Assistant Conservator Of Forests, Rahuri

Vanbhavan-A.nagar- Ch.Sambhaji Nagar Road, Ahilyanagar.

Contact No-0241-2326142

E-mail dcfanagar@gmail.com

No. B / ACF/ Sub-judice/108/2025-26

Date 12/05/2026

Subject: Original Application No. 06/2026 WZB, Dada Lahanu Bankar Vs. Union of India and Others.**Reference:** Range Forest Office Letter No. B/F.O/1322/ 2025-26 Date: 09/03/2026.

Regarding the subject matter, in original application number 06/2026 filed before the Hon'ble National Green Tribunal (NGT), Western Zone Bench, Pune, by Union of India and others, the Range Forest Officer, Shrigonda (T) conducted a site inspection on date 23.02.2026 at Hiradgaon Factory. During this inspection, Gat No. 34 and 227 at village Hiradgaon, Taluka Shrigonda, and Gat No. 38 at village Hiradgaon tal. Shrigonda which fall under the jurisdiction of the Range Forest Officer, Shrigonda (T). During the inspection, the boundaries could not be clearly understood. Therefore, it is requested that appropriate action be taken from your end so that the Forest Surveyor from the Divisional Office can conduct a site inspection, demarcate the forest boundaries, and provide the necessary guidance.

 12/05/26
Assistant Conservator of Forests
(Afforestation and Wildlife)
Rahuri

To,
Forest Surveyor,
Divisional Office, Forest Department,
Ahilyanagar.

Copy to: Hon. Deputy Conservator of Forests, Ahilyanagar, respectfully submitted for information.

Copy to: Forest Range Officer, Shrigonda (T), for information and necessary action.

विषय :- मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड
दादा लहानु बनकर विरुद्ध युनियन ऑफ
इंडिया व इतर

अहिल्यानगर ४१४००१, दिनांक १८.०५.२०२६

प्रति,

मा. सहा. वनसंरक्षक,
(वनीकरण व वन्यजीव) राहुरी

संदर्भ :- आपले कडील पत्र क्रमांक क्रमांक ब / सर्वस / न्या.प्र. / १०८ / सन २०२६-२७,
दिनांक १२.०५.२०२६

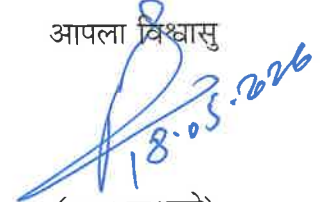
मा. महोदय,

विषयांकित प्रकरणी मा. राष्ट्रीय हरित लवाद, पश्चिम विभाग, खंडपीठ पुणे न्यायालयात मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड दावा युनियन ऑफ इंडिया व इतर यांचे विरुद्ध दाखला केलेल्या दाव्याच्या अनुषंगाने मौजे घोडेगांव तालुका श्रीगोंदा येथील गट नंबर ३४ व २२७ व मौजे हिरडगांव येथील गट नंबर ३८ चे राखीव वनक्षेत्राच्या हद्दी संबंधीत वनरक्षक / वनपाल यांना दाखवून देणेबाबत निर्देश दिलेले आहेत.

या अनुषंगाने अहवाल सादर करणेत येतो कि, दिनांक १४.०५.२०२६ रोजी संबंधीत वनरक्षक यांचे समवेत मौजे घोडेगांव तालुका श्रीगोंदा येथील गट नंबर ३४ व २२७ व मौजे हिरडगांव येथील गट नंबर ३८ चे राखीव वनक्षेत्राची मोजणी करून सदर क्षेत्राच्या हद्दी संबंधीत वनरक्षक यांना दाखविण्यात आल्या आहेत व समजून दिलेल्या आहेत.

माहितीसाठी सविनय सादर.

आपला विश्वासु



(एस.एस.माने)

वनसर्वेक्षक

वनविभाग अहिल्यानगर

प्रतिलिपी :- मा. उपवनसंरक्षक, अहिल्यानगर यांना माहितीसाठी सविनय सादर.

प्रतिलिपी :- वनपरिक्षेत्र अधिकारी, श्रीगोंदा प्रा. यांना माहिती तथा आवश्यक कार्यवाहीसाठी रवाना.

To,
Hon. Assistant Conservator of Forests,
(Afforestation and Wildlife),
Rahuri.

Subject: Original Application No. 06/2026 WZB, Dada Lahanu Bankar Vs. Union of India and Others

Reference: Your Letter No. B / ACF / Sub-Judice / 108/ Year 2026-27,
Date: 12/05/26.

Respected Sir

In connection with the subject matter, directions have been issued regarding demonstrating and pointing out the boundaries of the reserved forest areas of Gat Number 34 and 227 at Mauje Ghodegaon, Taluka Shrigonda, and Gat Number 38 at Mauje Hiradgaon to the concerned Forest Guard / Forester, in accordance with the lawsuit filed as Original Application No. 06/2026 WZB against the Union of India and Others in the Court of the Hon. National Green Tribunal (NGT), Western Zone Bench, Pune.

In this regard, a report is being submitted that on 14.05.2026, a survey of the reserved forest areas of Gat Number 34 and 227 at Mauje Ghodegaon, Taluka Shrigonda, and Gat Number 38 at Mauje Hiradgaon Taluka Shrigonda was conducted along with the concerned Forest Guard, and the boundaries of the said areas have been shown and explained to the concerned Forest Guard..

Yours faithfully,

(S. S. Mane),

Forest Surveyor
Forest Department Ahilyanagar

Copy to: Hon. Deputy Conservator of Forests, Ahilyanagar, respectfully submitted for information.

Copy to: Range Forest Officer, Shrigonda (T), respectfully submitted for information and necessary action.



महाराष्ट्र शासन

वनपरिक्षेत्र अधिकारी श्रीगोंदा (प्रा.) यांचे कार्यालय, श्रीगोंदा

पेडगांव रोड श्रीगोंदा तालुका श्रीगोंदा जिल्हा अहिल्यानगर

E-mail – rfoshrigondat@gmail.com

जा.क्र. / गुन्हेकाम / २९५ / सन २०२६-२७

दिनांक १३.०६.२०२६

प्रति,

मा. सहा. वनसंरक्षक

(वनीकरण व वन्यजीव)

राहुरी

विषय :- मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड दादा लहानु बनकर विरुद्ध युनियन ऑफ इंडिया व इतर

संदर्भ :- १. आपले कडील पत्र क्र. ब/संवस/न्याप्र/२५९०/२५-२६ दि. २०/०२/२०२६
२. या कार्यालयाचे पत्र क्र. गुन्हेकाम/१३२२/२०२५-२६ दि. ०९/०३/२०२६
३. वनसर्वेक्षक, विभागीय कार्यालय अहिल्यानगर यांच्याकडील दि.
१८/०५/२०२६ रोजीचा अहवाल
४. आपल्या दिनांक ११.०६.२०२६ रोजी दूरध्वनीव्दारे दिलेल्या सुचना

मा.महोदय,

विषयांकित प्रकरणी श्री. दादा लहानु बाचकर यांनी मा. राष्ट्रीय हरित लवाद, पश्चिम विभाग खंडपीठ पुणे यांचे न्यायालयात मुळ अर्ज क्रमांक ०६/२०२६ डब्ल्यू झेड दादा युनियन ऑफ इंडिया व इतर यांचे विरुद्ध दाखला केला आहे. त्याअनुषंगाने मा. सहा. वनसंरक्षक (वनीकरण व वन्यजीव) राहुरी यांनी संदर्भ क्र. १ अन्वये सदर प्रकरणी सविस्तर चौकशी करून अहवाल सादर करणेबाबत निर्देश दिले होते.

त्यानुसार अहवाल सादर करणेत येतो की, वनपरिक्षेत्र अधिकारी, श्रीगोंदा प्रा. यांनी दिनांक ११.०६.२०२६ रोजी हद्दीचे वनपाल, वनरक्षक, वनमजूर व पंच यांचे समवेत हिरडगांव कारखाना येथे स्थळ पाहणी केली असता, मौजे हिरडगांव तालुका श्रीगोंदा जिल्हा अहिल्यानगर येथील श्री साईकृपा, साखर कारखाना लि. हा गट नंबर ५०८/१, गट नंबर ५०८/२, गट नंबर ५१०, गट नंबर ५११/२, गट नंबर ५११/३, गट नंबर ५१३/२ व गट नंबर ५१४ चे क्षेत्रात स्थित असल्याचे दिसून येत आहे.

शासन अधिसूचना क्रमांक ४९३४ दिनांक १३ जून, १८९२ अन्वये मौजे हिरडगांव तालुका श्रीगोंदा जिल्हा अहिल्यानगर येथील मुळ सर्वे नंबर १४४ चे एकुण क्षेत्र २५५ एकर १९ गुंटे व मुळ सर्वे नंबर २२० चे एकुण क्षेत्र २७० एकर १३ गुंटे राखीव वन म्हणून घोषित झालेले आहे. सदर शासन अधिसूचनेची प्रत सोबत संलग्न करून सादर केली आहे. मौजे हिरडगांवचे गटस्किम योजना / एकत्रीकरण योजना मध्ये मुळ सर्वे नंबर १४४ यास गट नंबर ४२१ व ४२२ देण्यात आलेला आहे व मुळ सर्वे नंबर २२० यास गट नंबर ३८ देण्यात आलेला आहे.

तदनंतर महाराष्ट्र शासन अधिसूचना क्रमांक डब्ल्यूएलपी ०६१४ / प्र.क्र. १११ / फ-१ दिनांक ०९ मार्च, २०१६ अन्वये मौजे हिरडगांव तालुका श्रीगोंदा येथील राखीव वनक्षेत्र गट नंबर

४२१ चे क्षेत्र ७८.४५ हेक्टर आर माळढोक पक्षी अभयारण्याकरीता अधिसुचीत झाले आहे. सदर शासन अधिसुचनेची प्रत सोबत संलग्न करुन सादर केली आहे.

त्याचप्रमाणे मौजे हिरडगांव येथील गट नंबर ३८/१ चे क्षेत्र ८८.५९ हेक्टर आर वनक्षेत्र वनविभागाच्या ताब्यात आहे व उर्वरीत ३८/२ ते ३८/१० चे २०.८० हेक्टर आर क्षेत्र महसुल विभागाकडून शेतीकरीता वाटप झाले असलेबाबत वनजमिन संदर्भातील ०१ ते ४० रजिस्टर वरुन व ७/१२ उता-यावरुन दिसून येत आहे.

महाराष्ट्र शासन अधिसुचना क्रमांक डब्ल्यूएलपी ०६१४ / प्र.क्र. १११ / फ-१ दिनांक ०९ मार्च, २०१६ अन्वये मौजे हिरडगांव तालुका श्रीगोंदा येथील शासकीय जमीन गट नंबर ३३७ चे क्षेत्र १२.५५ हेक्टर आर व शासकीय जमीन गट नंबर ४२५ चे क्षेत्र ६.६४ हेक्टर आर माळढोक पक्षी अभयारण्याकरीता अधिसुचीत झाले आहे

शासन अधिसुचना क्रमांक ४९३४ दिनांक १३ जून, १८९२ अन्वये मौजे घोडेगांव तालुका श्रीगोंदा येथील गट नंबर ३४ चे क्षेत्र ४९.९९ हेक्टर आर व गट नंबर २२७ चे क्षेत्र १५.९७ हेक्टर वनक्षेत्र वनविभागाच्या ताब्यात आहे व गट नंबर २२७ चे उर्वरीत क्षेत्र २०.०० हेक्टर आर महसुल विभागाच्या ताब्यात आहे.

श्री साईकृपा, साखर कारखाना यांचेकडून वनपरिक्षेत्र अधिकारी, श्रीगोंदा (प्रा.) (मौजे घोडेगांव तालुका श्रीगोंदा येथील गट नंबर ३४ चे क्षेत्र ४९.९९ हेक्टर आर व गट नंबर २२७ चे क्षेत्र १५.९७ हेक्टर, मौजे हिरडगांव येथील गट नंबर ३८ चे क्षेत्र ८८.५९ हेक्टर आर वनक्षेत्र) यांचे अखत्यारीत असलेल्या राखीव वनक्षेत्रात प्रदुषित पाणी सोडण्यात आल्याचे कोणतेही चिन्ह, नाला, पाण्याचा प्रवाह अथवा सदर वनजमिनीवर कोणतेही अतिक्रमण झालेले नाही. व इतर कोणताही पुरावा आढळून आला नाही. तसेच वनक्षेत्राच्या हद्दीमध्ये साखर कारखान्याची वाहने उभी / पार्कींग केल्याचा कोणताही पुरावा आढळून आला नाही. माहितीसाठी सविनय सादर.


(डी.एस.भगत)
वनपरिक्षेत्र अधिकारी
श्रीगोंदा (प्रा.)

प्रतिलिपी- मा. उपवनसंरक्षक अहिल्यानगर यांना माहितीसाठी सविनय सादर.

Office of the Range Forest Officer, Shrigonda (T), Shrigonda

Pedgaon Road Shrigonda, Taluka: Shrigonda, District: Ahilyanagar

Phone No. 02487-220790

Email ID - rfoshrigondat@gmail.com

Outward No. / Offense Case / 295 / Year 2026-27

Date: 13.06.2026

To,

Hon. Assistant Conservator of Forests,
(Afforestation and Wildlife) Rahuri.

Subject: Original Application No. 06/2026 WZB, Dada Lahanu Bankar Vs.
Union of India and Others.

Reference: 1. Your Letter No. B / ACF/ sub-judice / 2590 / Year 2025-26,
Date: 20.02.2026.

2. This office Letter No. FO/1322/2025-26 Date- 09/03/2026

3. Forest Surveyor DCF Office Ahilyanagar date 18/05/2026 Report

4. Your Instructions given over The Telephone Date 11/06/2026

Respected Sir,

In connection with the subject matter, Shri. Dada Lahanu Bankar has filed a lawsuit as Original Application No. 06/2026 WZB against the Union of India and Others in the Court of the Hon. National Green Tribunal (NGT), Western Zone Bench, Pune. In accordance with this, the Hon. Assistant Conservator of Forests (Afforestation and Wildlife), Rahuri, via reference number 1, had issued directions to conduct a detailed inquiry into the said matter and submit a report.

Accordingly, a report is being submitted that undersigned Range Forest Officer Shrigonda (T) along with the local Forester, Forest Guard, Forest Laborer, and Panchas (witnesses), site inspection at Hiradgaon and Ghodegaon on 11.06.2026 . it was observed that Shri Saikrupa Sugar Factory Ltd. located at Mouje Hiradgaon, Taluka Shrigonda, District Ahilyanagar, is situated within the areas of Gat Number 508/1, Gat Number 508/2, Gat Number 510, Gat Number 511/2, Gat Number 511/3, Gat Number 513/2, and Gat Number 514.

In this regard, the report is being submitted as follows: As per this office available record a Government Notification No. 4934 dated June 13, 1892, the total area of 255 Acres 19 Gunthes of Original Survey No. 144 and the total area of 270 Acres 13 Gunthes of Original Survey No. 220 at Mouje Hiradgaon, Taluka Shrigonda, District Ahilyanagar has been declared as Reserved Forest. A copy of the said Government Notification is attached and submitted herewith. Under the Gat-Scheme / Consolidation Scheme of Mouje Hiradgaon, Original Survey No. 144 was given Gat No. 421 and 422, and Original Survey No. 220 was given Gat No. 38.

Thereafter, as per Government of Maharashtra Notification No. WLP 0614 / C.R. 111 / F-1 dated March 09, 2016, an area of 78.45 Hectare R from Reserved Forest Area Gat No. 421 at Mouje Hiradgaon, Taluka Shrigonda has been notified for the Great Indian Bustard (Maldhok) Bird Sanctuary. A copy of the said Government Notification is attached and submitted herewith.

Furthermore, the forest land records register (Register 01 to 40) and the 7/12 extracts show that an area of 11.27 Hectare R from Gat No. 422 at Mouje Hiradgaon has been allotted for agriculture by the Revenue Department. Similarly, they show that an area of 88.59 Hectare R from Gat No. 38 at Mouje Hiradgaon is in the possession of the Forest Department, and the remaining area of 20.80 Hectare R has been allotted for agriculture by the Revenue Department. As per

Government of Maharashtra Notification No. WLP 0614 / C.R. 111 / F-1 dated March 09, 2016, Government Land Gat No. 337 with an area of 12.55 Hectare R and Government Land Gat No. 425 with an area of 6.64 Hectare R at Mouje Hiradgaon, Taluka Shrigonda have been notified for the Great Indian Bustard (Maldhok) Bird Sanctuary

According to Government Notification No. 4934 dated June 13, 1992, forest area of Gat No. 34 at village Ghodegaon, Taluka Shrigonda, measuring 49.99 Hectare R, and forest area of Gat No. 227 measuring 15.97 Hectare R in the possession of the Forest Department, and the remaining area of Gut No. 227 measuring 20.00 Hectare R is in the possession of the Revenue Department

No sign, stream, water flow, or any encroachment was found on the said forest land regarding polluted water being released by Shri Saikrupa Sugar Factory into the reserved forest area under the jurisdiction of the Forest Range Officer, Shrigonda (Territorial) (forest area of Gat No. 34 at village Ghodegaon, Taluka Shrigonda measuring 49.97 Hectare R, and Gat No. 227 measuring 15.97 Hectare, and forest area of Gat No. 38 at village Hiradgaon measuring 88.59 Hectare R). No other evidence of the same was found. Similarly, no evidence was found regarding the parking or standing of the sugar factory's vehicles within the boundaries of the forest area. Respectfully submitted for information.


(D. S. Bhagat)
Range Forest Officer,
Shrigonda (T)

Copy to: Hon. Deputy Conservator of Forests, Ahilyanagar, respectfully submitted
For information.

REVENUE DEPARTMENT.

Bombay Castle, 13th June 1892.

No. 4934.—A revised Survey Settlement having been lately introduced into the Shrigonda Taluka,

No. 64, dated 1st March 1879, published at pages 172 to 186 of the *Bombay Government Gazette* of the 6th idem, Part I.

No. 56234, dated 13th July 1885, published at pages 889 to 893 of the *Bombay Government Gazette* of the 16th idem, Part I.

No. 1123, dated 12th February 1886, published at pages 142 to 145 of the *Bombay Government Gazette* of the 18th idem, Part I.

No. 1405, dated 24th February 1886, published at page 178 of the *Bombay Government Gazette* of the 25th idem, Part I.

No. 727B, dated 31st January 1887, published at page 81 of the *Bombay Government Gazette* of the 3rd February 1887, Part I.

No. 4255, dated 28th June 1888, published at pages 557 to 559 of the *Bombay Government Gazette* of the 5th July 1888, Part I.

No. 8040, dated 22nd October 1889, published at pages 889 to 891 of the *Bombay Government Gazette* of the 24th idem, Part I.

No. 6692, dated 23rd September 1890, published at pages 954 to 956 of the *Bombay Government Gazette* of the 25th idem, Part I.

numbers specified in the third column of the schedule:—

Schedule referred to above.

Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.
			A. g.
A'dalgaon	16 to 19 20 30 57 60 to 70 85 372 350 371 373 374 375 358	23 35 83 421 422 423 424 408	82 8 14 39 330 26 21 6 15 28 128 35 30 39 24 6
Kokangon	22 to 24 26 27 29 to 51 53 to 58	26	972 30
Bhavydi	13 to 22 19 to 23 69 86 to 91 101 to 107 123 124 136 to 142 141 part 142 part	14 16 71 102 127 128 129 130	131 31 133 6 23 38 372 7 233 30 0 12 1 39 0 34

Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.
			A. g.
Takali Lonar	11 to 16 17 part 18 to 30 38 64 68 to 73 74 203 to 214	13	1,107 27
Kosegavhan	9 10 11 part 12 part 13 part 14 part 15 16 17 26 27 30 31 52 to 54 58 59 part 60 to 65 68 81 to 87	73	1,370 21
Sheridongarpathar	1 to 6 43 47 50 53 57 66 67 68 77 to 79 81 82 85 to 87 98 to 101 103 107 108 part 109 110 110 121 122 128 to 131	42	1,595 20
Bangarda	14 28 to 32 42 to 44 33 72 to 80 82 83 86 89 90 119 124 to 127 152 153 168 169 part 170 to 178	16 30 31 69 114 145	21 29 135 16 10 24 268 0 102 13 193 4
Ismalpur	21 to 42	21	781 27
Ruikhel	195 to 206 208 to 233	168	367 9



Name of Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.	Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.
			A. g.				A. g.
Ghogargaon ...	93 94 96 part 99 138 139	117 172	99 4 52 39	Khândgaon ...	43 44 54 55 62 63 to 65 72 to 74 84	54 70 71 87	110 34 12 32 285 24 21 20
Taradgavhūn ...	70 73 76 77	79	45 15	Pisorekhând ...	7 to 14 16 to 20 21 part 141 15 71 72 83 84 101 part 129 part 101 part 129 part 115 116 117 123 124 125 130 to 132 139 147	7 8 70 71 87 88 107 109	431 39 21 25 17 16 21 29 04 14 18 23 8 2 48 1
Banpimpri ...	52 109 110 114 117 118 121	66 135 144	22 27 23 26 80 6	Bhāngaon ...	212 213 227 to 232 235 300 part 301 233 291 292 307 to 309 310 to 317 321 to 333 339 to 383 285 269	215	3,062 37
Māndavgaon ...	70 73 74 75 76 77 78 79 80 81 82 83 84 85 121 158 159 212 213 280 301 375 375 376 398 443 444 445 446 447 448 449 473 60 61 298 part 299 part 300 part	70 73 74 75 76 77 78 79 80 81 82 83 84 85 121 158 159 212 213 280 301 375 375 376 398 443 444 445 446 447 448 449 473 60 61 474 475 476	27 34 30 5 52 16 18 12 16 32 34 1 32 13 45 3 22 16 22 11 29 4 25 19 17 22 17 1 61 20 46 30 50 28 11 38 195 38 73 11 141 10 32 3 84 13 18 13 30 13 25 38 46 34 47 31 23 22 43 32 35 23 12 31 28 23 13 13 6 18 11 10 14 20	Deulgaon ...	18 20 to 23 32 to 36 45 to 51 52 to 56 71 to 76 77 93 91 96 97 to 102 114 115 130 to 135 137 to 139 170 175 177 to 186	41 42 65 66 88 120 158	321 39 91 13 109 20 2 33 227 39 179 3 268 14
Kanti ...	18 to 23 25 43 47 48 52 to 70 73 to 75 77 79 82 to 85 76	49 56	1,327 19 28 35	Dhorja ...	23 41 42 44 to 52 53 to 55 60 to 73 56	48	1,149 39
Wādghat	60 to 62 71 to 79 92 93 6 to 8 16 21 24 to 26 29 to 39 47 part	40 49 63	701 29 157 33 667 4				



Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.	Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.
			A. g.				A. g.
Kothul ...	27 29 143 144 31 32 30	40 42 41	285 16 217 16 216 6	Babardi ...	7 8 9 21 10 11 12 14 51 52 53 64 113 114 13	7 8 9 8 54 55 67 127 128 9	148 25 117 10 65 12 28 14 32 30 20 13 21 17 33 26
Ghugalwadgaon ...	33 38 47 48	33 38	9 30 50 20	Mhatarpimpri ...	91 to 95 92 part 93 part 94 part 95 part 107 109 110 116 117 118	115 116	78 19 33 21
Belvandi Kothar ...	60 63 64 65 69 70 to 74	64	172 32				
Barodi ...	31 32 33	34	78 24	Madhewadgaon..	3 4 168 part 168 177 200 201	6 7 185 186 217	28 15 10 30 0 23 68 29 43 29
Wadali ...	32 33 127	32 131	55 2 23 10	Shrigonda ...	231 234 to 239 254 part 255 part 256 to 268 291 292 296 to 304 306 287 to 290 420 423 to 429 293 part 294 part 295 part 300 part 662 to 665 672 to 675 680 681 753 to 761 686 687 691 to 698 700 to 710 712 to 720 722 593 to 595 597 to 605 615 to 619 631 to 633	603 600 601 606 803 820 838 839	659 12 65 3 100 9 18 2 192 32 206 31 518 19 443 32
Hiradgaon ...	128 to 130 138 to 141 217 to 226 236	144 220	255 19 270 13				
Ghodegaon ...	5 6 13 14 23 24 25 124 to 128 131 to 133 134 147 148 156 169 170 171	19 121 124 144	123 21 127 5 45 8 88 35				
Takali Kotevalit ...	21 to 26 31 to 38 43 to 55 72 29 30 59 60 63 to 71 73 to 75 78 79	30 37	1,119 26 496 32				
Chandgaon ...	248 249 250 254	264	111 15				



Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.	Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.
			A. g.				A. g.
Bhingau ...	1 2 3 4 6 18 22 to 26	1 2 3 4 6 22	5 30 0 32 0 19 0 31 0 27 129 28	Nimbgaon Khali ...	17 18 19	17 18 19	18 0 21 8 15 25
Pedgaon ...	76 376 398 to 400 377 to 380 386 387 216 217	81 377 413 573	11 13 85 10 78 15 47 1	Ghotvi ...	37 38 39 103 104 106 107 108 98 to 101 109 to 111 113 116 117	42 108 117	70 18 168 37 166 38
Welu ...	9 5 to 7 10 to 16 41 44 to 48 57 to 59 64	7 8 35	11 14 310 33 221 9	Pargaon Sudrik ...	20 to 23 27 to 34 189 part 253 178 179 part 179 part 180 part	25 209 338 206 208 210	260 8 1 28 17 1 40 29 11 12 21 24
Limpangaon ...	260 part 292 309 to 314 315 part 341 to 358 359 360 361 part 363 to 367 386 part 378 part 379 to 385 386 part 387 to 389 390 part 392 part 393 part 395 part	4 98 99 115 116	2 10 158 30 428 5 0 11 263 24	Loni Vyankanath ...	49 50 52 53 54 55 56 57 58 59 60 61 62 63 64 298 299 300 301 302 303 304 305 306 307 308 309 310 311 312 313 314 315 316 317 318 319 320 321 322 323 324 325 326 327 328 329 330 331 332 333 334 335 336	49 50 52 53 54 55 56 57 58 59 60 61 62 63 64 298 299 300 301 302 303 304 305 306 307 308 309 310 311 312 313 314 315 316 317 318 319 320 321 322 323 324 325 326 327 328 329 330 331 332 333 334 335 336	31 5 14 1 69 17 33 32 27 5 25 20 28 13 37 18 39 30 28 25 24 17 24 23 57 33 16 27 31 4 28 29 30 2 26 24 24 34 17 15 18 14 18 27 21 17 22 19 19 12 16 18 17 8 17 25 21 12 16 29 16 16 21 30 19 9 17 8 18 30 20 35 12 12 21 25 30 9 22 37 28 13 31 22 19 14 20 32 19 15 29 14 21 5 18 30 21 2 22 9 22 29 22 33 19 23 16 19
Ajauj ...	74 to 79 121 to 123 129 130 481 482	127 508	173 4 33 5				
Gar ...	98 99 103 to 109 111	98	119 26				
Shedgaon ...	95 to 106	130	359 11				
Kavatha ...	65 66 52 57 56 58 59 61	64 66 52 53 54 61	18 27 0 29 2 14 0 24 51 4 2 25				
A'ugar ...	19	23	8 31				



Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.	Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.
			A. g.				A. g.
Loni Vyankandh— continued.	337 338 339 340	337 338 339 340	20 16 17 7 23 12 17 25	Ukadgaon—continued...	131 132 133 134 146 part 147 148 149 150 151 part 153 to 156 157 158 135 part 189 9 part	155 156 157 158 177 188 190	28 1 24 8 29 38 24 14 208 38 10 30 4 6 3 2
Wangdari ...	63 to 70	68	232 30				
Chimbhala ...	339 to 342 345 to 347 352 to 355 399 356 to 359 ...	392 462 393 *463	311 85 18 10 91 0 4 10				
Bori ...	104 to 113 114	112 113	297 3 37 20	Erandoli...	82 83 84 85 86 87 96 97 98 part 100 to 102 104 part 99 part 105 part 106 part 107 part 108 part 109 part	98 100	222 38 98 34
Pisora Budruk ...	62 to 72 73 88 to 101 103	75 76 101	234 33 24 13 444 27				
Yelapane ...	5 27 17 to 20 29 30 31 34 35 40 41 to 43 44 45 47 48 49 50 51 52 to 56 59 to 63 64 65 to 71 74 255 256 262 263 264 257 258 253 252 40	6 26 46 275 41 42	3 10 14 31 1,115 30 323 16 29 22 16 3	Belvandi Budruk	58 to 60 62 63 64 65 to 73 74 75 76 61 154 to 158 169 170 171 172 173 174	87 88 210 221	19 29 315 7 198 5 57 22
				Mhase ...	34 38 51 61	52 56 75 87	16 21 20 3 68 19 22 37
Wadgaon Sindodi ...	14 22	16 26	177 1 29 19	Math ...	6 25 78 79 80	7 29 90	20 11 101 25 52 33
Ukadgaon ...	22 5 8 part 16 17 18 19 20 21 23 24	22 23	19 30 171 0	Rajapur ...	20 22 31 36 87 132 133 part 221	146 159 164 227 295 297	64 19 21 31 52 31 78 9 49 4 50 4

* Notified as 'New No. 104' in Government Notification No. 4255 dated 28th June 1888.



Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.	Village.	Old Survey Nos.	New Survey Nos.	Area according to the Revision Survey.
			A. g.				A. g.
Rāygavhān ...	21 22 25 33 34 41 66	28 38 46 79	82 3 35 18 23 16 109 27	Suregaon ...	44 51 53 54 48 256 174 171 172 176 179 part 278 277 part 277 part 240 218	229 226 45 83 88 131 138 146 175	180 20 49 4 16 12 88 27 44 1 126 18 1 5 61 8 86 25
Pimpri Kolandar	65 part 66 part	75	12 8				
Ghārgaon ...	127 part 130 part 126 to 129 130 part	54 50 75	15 26 8 24 60 17				
Sārole Somai ...	38	43	30 14	Chikhali ...	25 26 27 32 to 38 39 42 43 44 47 48 49 50 51 54 55 part 98 100 114 115 to 120 125 to 127 135 to 139 140 143 to 145 176 177 178 179 180 181 182 to 187 190 to 193	58	662 28
Chāmbhūdi ...	132 133	158	63 0				
Koregavhān ...	31 38 part 39 part 40 41 42	53 63	33 37 113 11				
Ukhalgaon ...	41 133	54 193	53 28 57 37				
Kolgaon ...	149 150 151 part 153 to 155 156 part 157 part 166 part 167 168 part 169 170 part 172 part 449 451 452 453 454 480 481 487 488 496 497 608 720 721 598 to 607	296 676 956	116 31 335 4 1,081 20	Koregaon ...	168 to 173 175 176 177 178 179 180 181 182 183 to 188 189 190 191 to 194 215 part 216 217 part 218 219 221 222 223	146 178	883 12 916 11
Mungasgaon ...	9 16 17 42 43 44 25	18 29 83 81 34	29 5 49 14 28 22 6 0 31 1	Pimpalgaonpura ...	374	480	3 10



No. 4931A.—*Erratum*.—In the schedule annexed to Government Notification No. 6P, dated 1st March 1879, published at pages 172—186 of the *Bombay Government Gazette* of the 6th idem:

For—		Read—	
Taluka.	Village.	Taluka.	Village.
Shrigonda	Dawalgaon. Sharidongar. Kosagan. Ajanejer. Aungra. Nimpangan. Kowter. Vadagaon. Wakadgaon. Dhoraja. Koregaon. Sudegaon. Pisori Khurd.	Shrigonda	Dawalgaon. Sharidongarpatbar. Kosagawan. Ajunja. Aongar. Limpangan. Kawathe. Vadagaon Sindodi. Ukadgaon. Dhorje. Koregawan. Suregaon. Pisore Badrak.

No. 4946.—Under the provisions of Section 11, clauses (c) and (d), of the Sea Customs Act, VIII of 1878, it is hereby notified that the following place shall be a wharf within the limits of the Port of Karachi for the landing and shipment of the classes of goods specified against it:—

Crane Pier—bounded on the north by the Port Department Coal Pier, on the south by the Pilot Pier, on the east by the harbour, and on the west by the Port Department Store Yard.—For Port Trust Departmental purposes and for the landing and shipment of passengers' baggage.

Bombay Castle, 15th June 1892.

No. 4997.—Whereas it appears to the Governor of Bombay in Council that land is required to be taken by Government at the expense of the Hubli Municipality for a public purpose, viz., for the construction of a new road, in the village of Madinaikan Arlikatti, taluka Hubli, district Dhárwar; it is hereby declared that for the above purpose the pieces of land described below are required within the aforesaid village of Madinaikan Arlikatti:—

Serial No.	Survey No.	Area.		Tenure.	Name of Khatedar.	Land required.		Boundaries.			
		A. g.	Rs. a. p.			A. g. a.	Rs. a. p.	North.	East.	South.	West.
1	22	1 10	1 0 0	Government.	Govind Mahadevnaik, Kalghatgi.	0 7 0	0 2 0	Survey No. 14.	Survey No. 16.	Survey No. 21 and part of No. 23.	Parts of Survey Nos. 13 and 24.
2	25	13 33	30 0 0	Do. ..	Do.	1 6 10	2 11 0	Survey Nos. 20, 21 and part of 24.	Remainder of same No. 25.	Village site City Survey No. 8820A.	Remainder of the same No. 25.

This declaration is made under the provisions of Section 6, Act X of 1870, to all whom it may concern, who are hereby warned not to obstruct or interfere with persons employed on the land.

No. 5001.—Whereas it appears to the Governor of Bombay in Council that land is required to be taken by Government at the public expense for a public purpose, viz., for the construction of a drainage channel, in the villages of Adol, Hajat and Telva in the Anklesvar Taluka of the Brouch District; it is hereby declared that for the above purpose the land specified below is required within the aforesaid villages of Adol, Hajat and Telva:—





पुराभिलेख विभाग, महाराष्ट्र शासन
मुंबई
अर्ज पोहचल्याची तारीख १०/१०/९३
प्रमाणित प्रत दिल्याची तारीख ३५१९१८/१०/९३
फी (वाढीवर) अठरा रुपये फक्त

TRUE EXTRACTS

[Signature]
Assistant Director (Publication)
Department of Archives
Government of Maharashtra

REVENUE AND FORESTS DEPARTMENT

Madam Cama Marg, Hutatma Rajguru Chowk, Mantralaya, Mumbai 400 032.

Dated the 9th March, 2016.

NOTIFICATION**WILD LIFE (PROTECTION) ACT, 1972.**

No. WLP-0614/CR-111/F-1. -Whereas, the Government of Maharashtra has, *vide* the Government Notification, Revenue and Forests Department, No. WLP-1078/72634-FI, dated the 27th September 1979, issued in exercise of the powers conferred by sub-sections (1) and (2) of section 18 of the Wild Life (Protection) Act, 1972 (53 of 1972) (hereinafter referred to as "the said Act"), declared the area of 7818.47 Square Kilometres as the Great Indian Bustard Sanctuary in Ahmednagar and Solapur Districts and *vide* the Government Notification, Revenue and Forests Department, No. WLP. 1085/CR-588/VI/F-5, dated the 16th September 1985, further declared the area of 677.97 Square Kilometres as the Great Indian Bustard Sanctuary (Extension) (hereinafter, both the sanctuaries together, be referred to as "the said GIB Sanctuaries"), thus, comprising of 8496.44 Square Kilometres in the Nevasa (in part), Karjat and Shrigonda Tahasils of Ahmednagar District and the Karmala, Madha, Mohol and North Solapur Tahasils (in part-Solapur Range) of the Solapur District;

And Whereas, the Government of Maharashtra, in view of the order passed by the Hon'ble Supreme Court of India on Interlocutory Application No. 2882 of 2010, filed by the Government of Maharashtra in Writ Petition No. 202 of 1995 regarding rationalization of boundaries of the said GIB Sanctuaries, after obtaining the recommendation of the National Board for Wild Life, *vide* the Government Notification, Revenue and Forests Department, No. WLP.10.11/ C.R., 237/F-1, dated the 27th February 2012, issued in exercise of the powers conferred by sections 18-B and 26-A of the said Act,—

(1) altered the boundaries of the said GIB Sanctuaries and reconstituted the same and declared that the areas 1229.24 Square Kilometres mentioned in Schedule A appended thereto shall be comprised within the Great Indian Bustard Wildlife Sanctuary (Reconstituted); and

(2) appointed the Sub-Divisional Officer, Karjat of the Ahmednagar District and the Sub-Divisional Officers of Kurduwadi and Solapur of Solapur District as the Collector to inquire into and determine the existence, nature and extent of any rights, wherever they have not been settled, alleged to exist in favour of any person in or over the lands, other than reserved forests, mentioned in Schedule A, and deal with the same as provided under sections 19 to 25 (both inclusive) of the said Act, and declared that after completion of the inquiry, the non-reserved forests area will be considered for notifying under clause (a) of sub-section (1) of the said section 26-A and clarified that the orders issued previously by the Sub-Divisional Officer, Solapur regarding acquisition of private land for the GIB Sanctuary *vide* SDO Solapur's order B-Land Acquisition/3675, dated the 6th November 1998 shall remain in force; And Whereas, the period for preferring claims has elapsed and all claims made in relation to areas intended to be declared as a sanctuary have been disposed of by the Sub Divisional Officer, Karjat of Ahmednagar district and Sub Divisional Officers of Kurduwadi of Solapur district and Sub Divisional Officer of Solapur of Solapur District, as Collectors and they have recommended to alter the boundaries of the Great Indian Bustard Wildlife Sanctuary (Reconstituted);

And Whereas, in view of the said recommendations, the Government of Maharashtra considers it expedient to alter the boundaries of the said Great Indian Bustard Sanctuary (Reconstituted);

And Whereas, the State Board for Wildlife in its Eighth meeting held on the 20th February 2014, has recommended to the Standing Committee of National Board for Wildlife for rationalization of the area of the Great Indian Bustard Sanctuary and to keep the area of the said Sanctuary after exclusion and reconciliation as 366.37 Sq. Kms.;

And whereas, the Hon'ble Supreme Court has, *vide* its judgment dated the 5th October 2015 passed in Writ Petition No. 202 of 1995, ordered that all matters for grant of permissions for implementation of projects in areas falling in National parks or sanctuaries, including rationalization of boundaries, etc., will be considered by the Standing Committee of the National

Board for Wildlife ("NBWL") on its own merits and in conformity with the orders and directions passed by this court from time to time;

And Whereas, the Standing Committee of National Board for Wildlife in its 36th meeting held on 4th November 2015 has recommended as follows :—

“ Rationalize the boundaries of the Great Indian Bustard Sanctuary to the core habitat of the bird in forest areas and Government lands 366.26 Sq. Kms of pristine grassland which are Government lands. Private lands comprising primarily the grassland habitats, interspersed with the Government land; would be attempted to be acquired. The area interspersed will be declared as Eco-Sensitive Zone in consultation with the local people, for pursuing participatory conservation management for Great Indian Bustard and associated species. Eco sensitive Zone shall be approximately 400 Sq. Km. and there will be more consolidated patches for conservation like done in one place. The State Government will add additional areas elsewhere in the State in lieu of the areas taken out from the Sanctuary.”;

Now, therefore, in exercise of the powers conferred by sub-section (3) of the section 26A of the said Act and of all other powers enabling it in this behalf, the Government of Maharashtra hereby, on recommendation of the National Board for Wildlife, alters the boundaries of the said Great Indian Bustard Sanctuary (Reconstituted) and specifies the limits of the area which shall be comprised within the said Sanctuary in the Schedule appended hereto and declares that the areas specified in the Schedule shall be the Great Indian Bustard Wildlife Sanctuary (Reconstituted) on and from 5th March 2016.

Schedule 'A'

**Statement showing the Gairan & other Government Land in
Great Indian Bustard Sanctuary.**

Sr. No. (1)	District (2)	Taluka (3)	Name of Village (4)	S. No. / Gut No. (5)	Area in ha. (6)	Status of area (7)
1	Solapur	North Solapur	(1) Akolekati	248	2.52	Gairan
2			(2) Karamba	117, 118	90.97	Gairan
3			(3) Mardi	290	100.62	Gairan
4			(4) Vadala	318	57.79	Gairan
5			(5) Padsali	386	39.58	Gairan
6			(6) Ranmasale	429	25.15	Gairan
7			(7) Nannaj	236	116.02	Gairan
8			(8) Darphalbibi	576	26.19	Gairan
Total area of Gairan in North Solapur Taluka					458.84	
1	Solapur	Mohol	(1) Ankoli	169	16.48	Gairan
2			(2) Bhoire	138	68.58	Gairan
3			(3) Bitale	305	28.61	Gairan
4			(4) Degaon	397	14.35	Gairan
5				418	47.98	Gairan
6			(5) Devadi	724	4.91	Gairan
7			(6) Dhokbabhulgaon	19	10.22	Gairan
8				20	10.12	Gairan
9				21	10.12	Gairan
10				22	7.79	Gairan
11				23	6.11	Gairan
12				24	7.86	Gairan
13				25	12.14	Gairan
14				97	76.87	Gairan
15				334	12.14	Gairan
16			(7) Kamati Bk.	229	38.11	Gairan

Schedule 'A'—Contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
17			(8) Khandali	383	13.96	Gairan
18			(9) Khuneshwar	540	42.63	Gairan
19			(10) Konheri	532	13.48	Gairan
20				533	13.03	Gairan
21				534	13.31	Gairan
22				542	9.11	Gairan
23				543	10.79	Gairan
24			(11) Kurul	324	45.06	Gairan
25				949	31.87	Gairan
26				1119	5.93	Gairan
27			(12) Lamantanda	11	21.89	Gairan
28			(13) Masalechoudhari	507	21.87	Gairan
29				518	37.43	Gairan
30			(14) Mohol	986	29.38	Gairan
31			(15) Najikpimpri	232	13.27	Gairan
32				284	47.04	Gairan
33				344	21.37	Gairan
34				410	8.29	Gairan
35			(16) Narkhed	623	24.90	Gairan
36			(17) Papari	53	14.59	Gairan
37				54	8.85	Gairan
38			(18) Parmeshwar-pimpri	96	12.67	Gairan
39			(19) Pawarwadi	21	12.42	Gairan
40			(20) Pokharapur	236	12.64	Gairan
41				241	58.64	Gairan
42				338	11.94	Gairan
43			(21) Sarole	129	24.65	Gairan
44			(22) Saundane	422/A	39.96	Gairan
45			(23) Sayyadwarwade	19	8.85	Gairan
46				24	11.38	Gairan
47				159	22.59	Gairan
48				182	10.83	Gairan
49				200	25.78	Gairan
50				250	56.45	Gairan
51				297	74.87	Gairan
52				311	11.58	Gairan
53				328	12.14	Gairan
54				329	12.49	Gairan
55				330	12.75	Gairan
56				331	12.95	Gairan
57				335	10.25	Gairan
58			(24) Shirapur (Solapur)	241	28.18	Gairan
59			(25) Sidhewadi	41	5.60	Gairan
60			(26) Waphale	718	43.42	Gairan
61			(27) Yawali	280	16.23	Gairan
62				413	3.20	Gairan
Total area of Gairan in Mohol Taluka					1372.90	

महाराष्ट्र शासन राजपत्र असाधारण भाग चार-अ, मार्च ९, २०१६/फाल्गुन १९, शके १९३७

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Schedule 'A'—Contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Solapur	Karmala	(1) Gorewadi	79	7.81	Gairan
2			(2) Gulasadi	315	18.88	Gairan
3			(3) Jategaon	119	17.12	Gairan
4			(4) Kamone	1	89.20	Gairan
5			(5) Khadakewadi	48	22.27	Gairan
6				55	15.17	Gairan
7			(6) Khadaki	71	27.36	Gairan
8			(7) Korti	311	6.29	Gairan
9				313	8.08	Gairan
10				314	5.92	Gairan
11			(8) Kumbhej	22	8.54	Gairan
12				23	11.87	Gairan
13				24	13.52	Gairan
14				25	14.58	Gairan
15				32	15.94	Gairan
16				50	5.88	Gairan
17				51	18.85	Gairan
18				63	14.60	Gairan
19				142	6.33	Gairan
20				314	10.06	Gairan
21				315	7.77	Gairan
22				316	2.40	Gairan
23				403	14.12	Gairan
24				404	10.97	Gairan
25				405	2.69	Gairan
26				426	11.38	Gairan
27				427	13.02	Gairan
28				428	11.97	Gairan
29				429	11.19	Gairan
30				432	6.34	Gairan
31				433	6.42	Gairan
32				434	10.06	Gairan
33				466	10.37	Gairan
34				467	12.01	Gairan
35				502	14.94	Gairan
36				503	9.25	Gairan
37				504	8.66	Gairan
38				505	13.15	Gairan
39				514	12.87	Gairan
40				515	15.46	Gairan
41				516	13.36	Gairan
42				517	11.14	Gairan
43				518	10.49	Gairan
44				538	8.13	Gairan
45				545	7.53	Gairan
46				553	5.91	Gairan
47				585	14.90	Gairan
48			(9) Malwadi	38	7.94	Gairan

Schedule 'A'—Contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
49				74	8.20	Gairan
50				287	9.12	Gairan
51			(10) Nimbhore	186	11.77	Gairan
52				184, 185	9.67	Gairan
53			(11) Pangare	32	4.60	Gairan
54				36	6.98	Gairan
55				50	33.38	Govt. Land
56			(12) Pimpalwadi	94/4	9.46	Gairan
57			(13) Vanjarwadi	139	21.08	Gairan
Total area of Gairan and Government Land in Karmala Taluka					736.97	
1	Solapur	Madha	(1) Akulgaon	308	7.66	Gairan
2			(2) Anjangaon Kd	634	109.94	Gairan
3				4	38.44	Gairan
4			(3) Badalewadi	56	13.12	Originally RF but distributed by Revenue authority .
5			(4) Bhend	70	6.53	Originally RF but
6				271	12.90	distributed by Revenue authority .
7				293	7.69	Government land.
8				299	6.85	Originally
9			(5) Bhosare	200	7.45	RF but distributed by Revenue authority .
10				62/1	31.00	Gairan
11			(6) Bhuinje	92	18.62	Gairan
12			(7) Bhutashte	209	140.02	Originally
13				640	68.80	RF but
14				641	24.92	distributed by Revenue authority .
15			(8) Chinchgaon	47	40.47	Originally
16				49	25.40	RF but distributed by Revenue authority .
17			(9) Ghoti	223	8.85	Gairan
18			(10) Hole Kd	98	13.20	Gairan
19			(11) Jadhavwadi	54	3.38	Originally
20				61	13.05	RF but
21				62	12.02	distributed
22				63	9.47	by Revenue
23				67	11.72	authority .
24				72	2.84	
25				85	3.34	

Schedule 'A'—Contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
26			(12) Laul	724	30.56	Gairan
27				776	13.78	Gairan
28			(13) Manegaon	278	14.81	Gairan
29			(14) Modnimb	190	10.59	Gairan
30			(15) Padsali	9	2.14	Gairan
31				76	34.32	Gairan
32				235	10.94	Gairan
33			(16) Palvan	29	1.45	Govt.
34				30	2.52	Land /
35				31	25.32	Acq. land
36			(17) Pachphulwadi	22	14.67	Gairan
37			(18) Paritewadi	185	4.16	Originally RF but distributed by Revenue authority .
38				194	7.45	Gairan
39			(19) Pimpalkhunte	278	3.34	Originally RF but distributed by Revenue authority .
40			(20) Ropale Kavhe	263	8.27	Govt.
41				462	6.64	Land.
42				840	0.09	
43			(21) Ropale Kd	23	87.60	Gairan
44				160	8.22	Gairan
45			(22) Shedshinge	16	24.09	Originally
46				118	20.84	RF but
47				179	20.42	distributed
48				185	2.89	by Revenue authority .
49			(23) Shiralmadha	203	13.28	Gairan
50			(24) Solankarwadi	172	2.81	Govt. Land
51			(25) Tulshi	147	4.73	Gairan
52				194	48.95	Gairan
53				249	5.08	Gairan
54				275	15.29	Gairan
55				315	17.84	Gairan
56				325	7.10	Gairan
57				367	1.87	Gairan
58			(26) Upalai Bk	93	12.35	Originally
59				94	30.65	RF but
60				100	26.56	distributed by Revenue authority .
61				204	80.94	Gairan
62			(27) Upalai Kd	809	6.19	Gairan
63			(28) Upalwate	149	26.93	Gairan
64			(29) Wadachiwadi	104	22.78	Gairan
65				274	3.97	Gairan
Total area of Gairan and Government Land in Madha Taluka					1320.11	

Schedule 'A'—Contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Ahmednagar	Shrigonda	(1) Bangarde	55	5.22	Gairan
2				220	4.22	Gairan
3			(2) Bhavadi	37	4.58	Government Land.
4				38	5.50	
5				131	9.69	
6				169	5.66	
7				170	4.66	
8				171	8.68	
9				172	8.42	
10			(3) Chandangaon	370	14.48	Gairan
11			(4) Chikhali	38	10.21	Govt. Land.
12				173	2.89	
13			(5) Dokewadi	9	8.54	Govt. Land
14				186	4.07	
15			(6) Ghutewadi	174	1.81	Govt. Land
16				202	3.30	
17			(7) Hiradgaon	337	12.55	Govt. Land
18				425	6.64	
19			(8) Kamthi	126	8.87	Govt. Land.
20				142	8.59	
21			(9) Kokangaon	230	6.38	Gairan
22			(10) Kondegavhan	83	6.82	Gairan
23			(11) Koregaon	240	7.75	Govt. Land.
24				241	5.39	
25				242	4.81	
26				236	8.09	
27			(12) Kosegavhan	21	8.58	Gairan
28				116	5.90	
29			(13) Mandavgan	1194	5.17	Govt. Land.
30			(14) Pimparikolandar	157	4.94	Gairan
31			(15) Pisorekhand	288	7.53	Gairan
32			(16) Suregaon	107	15.25	Gairan
33			(17) Ukhalgaon	471	0.36	Gairan
Total area of Gairan and Government Land in Shrigonda Taluka					225.55	
1	Ahmednagar	Karjat	(1) Alsunde	410	4.96	Govt. Land
2				538	14.70	Gairan
3				560	3.83	Gairan
4				581	3.59	Gairan
5				608	4.94	Govt. land
6			(2) Bhambore	463	14.17	Gairan
7				468	4.16	Govt. Land.
8				471	13.66	
9				590	11.58	
10			(3) Bitakewadi	150	3.30	Gairan
11			(4) Chimcholikaldat	72	76.89	RF
12				363	8.83	incharge of Revenue Deptt.
13			(5) Diksal	271	9.10	Govt. Land
14			(6) Kaudane	273	12.75	Govt. Land

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Schedule 'A'—Concl'd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
15			(7) Khandale	16	15.23	Govt.
16				17	7.61	Land
17			(8) Kokangaon	70	8.54	Gairan
18				74	16.45	
19			(9) Kuldharan	947	10.71	Gairan
20				950	5.70	
21			(10) Mirajgaon	344	78.10	Gairan
22			(11) Mulewadi	14	7.80	Govt. Land
23			(12) Patewadi	26	7.15	Gairan
24				27	6.68	
25				31	9.97	
26			(13) Rakshaswadi Bk	171	14.19	Gairan
27			(14) Rakshaswadi Kd	21	153.64	Govt.
28				355	29.51	Land
29				403	34.31	
30			(15) Ravalgaon	150	3.50	Gairan
31			(16) Ruigavhan	155	5.30	Govt. Land.
Total area of Gairan and Government Land in Karjat Taluka					600.85	
Total area of Gairan and Government Land in GIB Sanctuary.					4715.22	

(A) Solapur District.

(1) North Solapur Taluka	458.84 ha.
(2) Mohol Taluka	1372.90 ha.
(3) Karmala Taluka	736.97 ha.
(4) Madha Taluka	1320.11 ha.
TOTAL	3888.82 ha.

(B) Ahmednagar District.

(1) Shrigonda Taluka	225.55 ha.
(2) Karjat Taluka	600.85 ha.
TOTAL	826.40 ha.

Schedule 'A' G. TOTAL 4715.22 Ha.

Schedule 'B'

Statement showing the acquired Private Land in Great Indian Bustard Sanctuary

Taluka : N. Solapur District : Solapur

[1] Village Mardi, Taluka North Solapur, District Solapur

S. No	Village	Survey No.	Gut No.	Area in Ha	Boundaries			
					North	East	South	West
1	2	3	4	5	6	7	8	9
1	Mardi		248/1-A	3.94	Malki Gut	Boundary	Boundary of	Boundary of
			248/1-B	2.40	No. 257, 256,	Gut No. 247	Village	Gut No.259
			248/1-C	3.00	255, 254, 253,	Pt.	Karamba	
			248/1-D	2.40	252, 251, Stone			
			248/1-E	2.40	Quarry Gut			
			248/2-A	9.14	No.250, 249			
			248/2-B	4.00				
			248/1	9.81				
			248/1-A/1	4.00				
		248/2	4.00					
		248/3	0.37					
		Total of Gut No.248	45.46					
	Mardi		249/1	2.49	Boundary of	Boundary of	Boundary of	Boundary of
			249/2	0.76	Gut No.243	Gut No.247Pt.	GutNo. 248 Pt.	Gut No.250
		Total of Gut No.249	3.25					
Mardi		250/1-A	1.52	Boundary of	Boundary of	Boundary of	Boundary of	
		250/1-B	1.26	Gut No.243	Gut No.249.	Gut No. 248 .	Gut No.251	
		250/2	0.22	& 241				
	Total of Gut No.250	3.00						
Mardi		251/1	1.31	Boundary of	Boundary of	Boundary of	Boundary of	
		251/2	0.75	Gut No.290,	Gut No.250	Gut No.248	Gut No.252	
				243 Pt.				
	Total of Gut No.251	2.06						
Mardi		252/1-A	1.70	Boundary of	Boundary of	Boundary of	Boundary of	
		252/1-B	4.84	Gut No.290	Gut No.251	Gut No.248	Gut No.253	
		252/1-C	3.66					
		252/2	0.22					
	Total of Gut No.252	10.42						
Mardi		253	3.29	Boundary of	Boundary of	Boundary of	Boundary of	
				Gut No.290	Gut No.252	Gut No.248	Gut No.254	
Mardi		254/1	2.11	Boundary of	Boundary of	Boundary of	Boundary	
		254/2	2.10	Gut No.290	Gut No.253	Gut No.248	Gut No.255	
	Total of Gut No. 254	4.21						
Mardi		255	2.44	Boundary of	Boundary of	Boundary of	Boundary of	
				Gut No.290 &	Gut No.254	Gut No.248	Gut No.256	
				Gut No. 259 Pt.				
Mardi		256/1	0.91	Boundary of	Boundary of	Boundary of	Boundary of	
		256/2	0.91	Gut No.259 Pt.	Gut No.255	Gut No.248	Gut No.257	
	Total of Gut No.256	1.82						

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Schedule 'B'—Contd

1	2	3	4	5	6	7	8	9
	Mardi		257	1.95	Boundary of Gut No.259 Pt.	Boundary of Gut No.256	Boundary of Gut No.248	Boundary of Gut No.259 Pt.
	Mardi		260/1	4.64	Boundary of Gut No.266	Boundary of Gut No.265 & 261	Boundary of Gut No.259	Boundary of Village Akolekati
			260/2/A	1.20				
			260/3/A	1.20				
			260/2/B	2.34				
			260/3/B	2.34				
			260/4	3.54				
			260/5	1.77				
			260/6	1.77				
			260/7	1.21				
			260/8	1.21				
			260/9	1.21				
			260/10	2.32				
			260/11	1.21				
			260/12	2.42				
			260/13	2.62				
			Total of Gut No. 260	31.00				
	Mardi		261/1	1.87	Boundary of Gut No.265, 264, 263.	Boundary of Gut No. 262	Boundary of Gut No.259	Boundary of Gut No.260
			261/2	1.91				
			261/3	1.41				
			261/4	1.86				
			261/5	1.86				
			261/6	1.86				
			261/7	1.86				
			261/8	1.46				
			261/9	1.86				
			261/10	1.46				
			261/11	1.79				
			261/12	1.86				
			261/13	1.61				
			261/14	0.96				
			261/15	0.88				
			261/16	1.46				
			261/17	1.83				
			261/18	5.12				
			Total of Gut No. 261	32.92				
	Mardi		262/1	1.61	Boundary of Gut No. 268	Boundary of Gut No. 290	Boundary of Gut No.259	Boundary of Gut No. 263 & 261
			262/2-A	2.13				
			262/2-B	2.12				
			262/2-C	2.12				
			262/3	3.98				
			262/4-A	2.23				
			262/4-B	0.86				
			262/4-C	0.87				
			262-5-A	1.99				

Schedule 'B'—Contd

1	2	3	4	5	6	7	8	9
	Mardi		262/5-B	1.98	Boundary of	Boundary of	Boundary of	Boundary of
			262/6	1.99	Gut No. 268	Gut No. 290	Gut No.259	No. 263
			262/7	2.00				& 261
			262/8-A	2.43				
			262/8-B	1.55				
			262/9	2.00				
			262/10	1.00				
			262/11	1.01				
			262/12	0.08				
		Total of Gut No. 262		31.95				
	Mardi		263	5.65	Boundary of	Boundary of	Boundary of	Boundary of
					Gut No. 257	Gut No.262	Gut No.261	Gut No.264
	Mardi		264	2.92	Boundary of	Boundary of	Boundary of	Boundary of
					Gut No.267	Gut No.263	Gut No. 261	Gut No.265
	Mardi		265/1	8.64	Boundary of	Boundary of	Boundary of	Boundary of
			265/2	2.80	267 & 266 Pt.	Gut No. 264	Gut No. 261	Gut No.260
			265/3	1.61				
			265/4	2.45				
		Total of Gut No.		15.50				
	Mardi		266/1	0.81	Boundary of	Boundary of	Boundary of	Boundary of
					Gut No.269	Gut No. 267	Gut No. 260	Village
			266/2	7.29				Akolekati
		Total of Gut No. 266		8.10				
	Mardi		267	10.04	Boundary of	Boundary of	Boundary of	Boundary of
					Gut No.269	Gut No. 268	Gut No. 265, 264, 263	Gut No.266
	Mardi		268/1-A	2.28	Boundary of	Boundary of	Boundary of	Boundary of
			268/1-B	2.28	Gut No.272	Gut No.290	Gut No.262	Gut No.270,
			268/2	4.61				269, 267
			268/3	2.30				
			268/4	2.30				
			268/5	1.21				
			268/6	1.09				
			268/7	1.08				
			268/8	1.31				
			268/9	1.31				
			268/10	3.23				
			268/11	1.21				
			268/12	1.21				
			268/13-A	0.81				
			268/13-B	0.80				
			268/14	1.61				
			268/15	0.81				
			268/16	0.81				
			268/17	0.12				
		Total of Gut No. 268		30.38				

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Schedule 'B'—Contd

1	2	3	4	5	6	7	8	9
	Mardi		269/1 269/2-A 269/2-B	1.95 1.61 2.43	Boundary of Gut No.270	Boundary of Gut No.268	Boundary of Gut No.266, 267	Boundary of Village Akolekati
		Total of Gut No.269		5.99				
	Mardi		270/1 270/2 270/3 270/4	3.96 3.96 1.80 2.16	Boundary of Gut No.270	Boundary of Gut No.268	Boundary of Gut No. 269	Boundary of Village Akolekati
		Total of Gut No.270		11.88				
	Mardi		273/1 273/2	6.18 4.58	Boundary of Nannaj to Mardi Road	Boundary of Gut No. 272	Boundary of Gut No.272	Boundary of Gut No.272
		Total of Gut No.273		10.76				
	Mardi		274/1 274/2 274/3	6.13 6.14 6.13	Boundary of Gut No.276	Boundary of Gut No. 287 Pt., 288 Pt.	Boundary of Nannaj to Mardi Road.	Boundary of Gut No. 275
		Total of Gut No. 274		18.40				
	Mardi		275/1 275/2 275/3 275/4	10.81 10.81 10.81 4.05	Boundary of Village Narotewadi	Boundary of Village Narotewadi & Gut No. 276	Boundary of Nannaj to Mardi Road.	Boundary of Village Nannaj
		Total of Gut No. 275		36.48				
	Mardi		276/1 276/2 276/1-A-1	27.84 5.13 0.40	Boundary of Village Narotewadi	Boundary of Gut No.277	Boundary of Gut No. 274 & 287	Boundary of Gut No.275
		Total of Gut No.		33.37				
	Mardi		277/1-A 277/1-B/2 277/1-B/1-A 277/1-B/1-B/1 277/1-B/ 1-B/2-B 277/1-B/ 1-B/2-A 277/2	10.28 1.61 2.02 2.83 2.83 1.00 0.15	Boundary of Village Narotewadi	Boundary of Gut No. 280, 278	Boundary of Gut No. 286	Boundary of Village 276
		Total of Gut No. 277		20.72				
		Total of Village Mardi		383.96				

[2] Village Akolekati, Taluka North Solapur, District Solapur

S. No.	Village	Survey No.	Gut No.	Area in Ha	Boundaries			
					North	East	South	West
1	2	3	4	5	6	7	8	9
2	Akolekati		120/1 120/2 120/3	2.41 0.97 1.29	Boundary of Gut No.119	Boundary of Gut No. 121	Boundary of Gut No. 124	Boundary of Gut No.116, 115, 114
			Total of Gut No. 120	4.67				

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Schedule 'B'—Concl'd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
	Akolekati		121/1 121/2	2.81 1.72	Boundary of Gut No.119	Boundary of Gut No. 122	Boundary of Gut No. 124	Boundary of Gut No. 120
		Total of Gut No. 121		4.53				
	Akolekati		122/1/A 122/1/B 122/2	2.44 2.45 7.68	Boundary of Gut No.119	Boundary of Village Mardi	Boundary of Gut No. 124	Boundary of Gut No. 121
		Total of Gut No.122		12.57				
		Total of Village Akolekati		21.77				

(3) Village Nannaj, Taluka North Solapur, District Solapur

S. No. Village		Survey No.	Gut No.	Area in Ha	Boundaries			
					North	East	South	West
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
3.	Nannaj		233/1/A	5.22	Boundary of Gut No. 145, 154, 143, 142, 141	Boundary of Gut No. 234	Boundary of Gut No. 234	Boundary of Gut No. 231
			233/1/B/1	5.08				
			233/1/B/ 2	3.00				
			233/2/A/1	5.05				
			233/2/A/2	11.83				
			233/2/B	5.05				
Total of Gut No. 233				35.23				
Total Village Nannaj				35.23				

(4) Village Narotewadi, Taluka North Solapur, District Solapur

S. No. Village		Survey No.	Gut No.	Area in Ha	Boundaries			
					North	East	South	West
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
4.	Narotewadi		104/2/A/2	6.00	Boundary of Gut No. 105, 106	Boundary of Gut No.104- A	Boundary of VillageMardi	Boundary of Village Mardi.
			104/2/B/1	5.22				
			104/2/B/2	5.22				
			104/3/A	6.88				
			104/3/B	6.88				
			104/3/C	9.13				
Total of Gut No. 104				39.33				
Total of Village Narotewadi				39.33				

As per Schedule 'B' Private Land Acquired by SDO, Solapur.

(1) Village Mardi, Taluka North Solapur.	383.96 Ha.
(2) Village Akolekati, Taluka North Solapur.	21.77 Ha.
(3) Village Nannaj, Taluka North Solapur.	35.23 Ha.
(4) Village Narotewadi, Taluka North Solapur.	39.33. Ha.
Schedule 'B' Total land Acquired by SDO.	480.29 Ha.

Schedule 'C'

Statement showing the Reseved Forest area in Great Indian Bustard Sanctuary

Sr. No.	District	Taluka	Name of Village	S. No. / Gut No.	Area in Ha.	Status
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Solapur	North Solapur	(1) Akolekati	119	20.36	Reserved Forest
2				123	7.54	Reserved Forest
3				124	36.30	Reserved Forest
4			(2) Hiraj	96	16.50	Reserved Forest
5				102	12.42	Reserved Forest
6				114	6.50	Reserved Forest
7				115	11.08	Reserved Forest
8				117	17.73	Reserved Forest
9				118	21.75	Reserved Forest
10				119	14.01	Reserved Forest
11				143	9.55	Reserved Forest
12			(3) Kondi	90	10.67	Reserved Forest
13				92	9.91	Reserved Forest
14				93	10.09	Reserved Forest
15				96	9.91	Reserved Forest
16				97	9.30	Reserved Forest
17				101	6.01	Reserved Forest
18				102	9.25	Reserved Forest
19				103	8.91	Reserved Forest
20				104	7.36	Reserved Forest
21				105	9.14	Reserved Forest
22				106	8.25	Reserved Forest
23				107	8.06	Reserved Forest
24				108	8.86	Reserved Forest
25				109	9.23	Reserved Forest
26				110	8.66	Reserved Forest
27				114	9.49	Reserved Forest
28				165	10.92	Reserved Forest
29				166	10.92	Reserved Forest
30				167	9.35	Reserved Forest
31				168	9.62	Reserved Forest
32				169	9.43	Reserved Forest
33				170	9.21	Reserved Forest
34				171	8.90	Reserved Forest
35				172	8.90	Reserved Forest
36				173	14.07	Reserved Forest
37				174	12.35	Reserved Forest
38				277	6.67	Reserved Forest
39				355	10.90	Reserved Forest
40				358	8.18	Reserved Forest
41				359	9.98	Reserved Forest
42				382	11.18	Reserved Forest
43				383	10.66	Reserved Forest
44			(4) Mardi	243	23.63	Reserved Forest
45				259	34.85	Reserved Forest
46				272	115.73	Reserved Forest
47			(5) Neharunagar	10	210.07	Reserved Forest
48			(6) Pratapnagar	89	14.30	Reserved Forest
49				90	16.49	Reserved Forest
50				91	9.23	Reserved Forest
51				93	14.48	Reserved Forest
52				94	15.05	Reserved Forest
53				95	11.16	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
54				96	11.76	Reserved Forest
55				97	13.52	Reserved Forest
56				98	7.27	Reserved Forest
57				99	12.70	Reserved Forest
58				100	7.78	Reserved Forest
59				101	7.99	Reserved Forest
60				102	11.93	Reserved Forest
61				103	4.53	Reserved Forest
62				110	1.03	Reserved Forest
Total area of North Solapur Taluka					1021.58	
1	Solapur	Mohol	(1) Chikhali	23	20.23	Reserved Forest
2				37	6.54	Reserved Forest
3				38	12.13	Reserved Forest
4				168	28.15	Reserved Forest
5				177	15.41	Reserved Forest
6			(2) Dadapur	94	28.17	Reserved Forest
7				95	57.84	Reserved Forest
8				96	10.48	Reserved Forest
9				97	8.74	Reserved Forest
10				99	11.62	Reserved Forest
11				100	6.15	Reserved Forest
12				101	20.19	Reserved Forest
13				102	7.96	Reserved Forest
14				103	11.83	Reserved Forest
15				104	8.27	Reserved Forest
16				110	3.50	Reserved Forest
17				112	19.96	Reserved Forest
18			(3) Jamgaon Bk.	21	55.81	Reserved Forest
19				47	41.89	Reserved Forest
20				49	31.40	Reserved Forest
21				65	7.95	Reserved Forest
22				66	7.37	Reserved Forest
23				74	11.95	Reserved Forest
24			(4) Jamgaon Kd.	15	5.05	Reserved Forest
25				16	5.57	Reserved Forest
26				17	9.78	Reserved Forest
27				18	4.52	Reserved Forest
28				20	6.97	Reserved Forest
29				22	6.94	Reserved Forest
30				23	5.68	Reserved Forest
31				24	7.21	Reserved Forest
32				26	15.08	Reserved Forest
33				28	5.76	Reserved Forest
34				29	16.16	Reserved Forest
35				33	16.86	Reserved Forest
36			(5) Kamti Bk	101	5.22	Reserved Forest
37				102	6.27	Reserved Forest
38				103	22.71	Reserved Forest
39				104	18.15	Reserved Forest
40				105	20.47	Reserved Forest
41				106	27.23	Reserved Forest
42				107	19.12	Reserved Forest
43				108	8.75	Reserved Forest
44				109	12.94	Reserved Forest
45				110	9.81	Reserved Forest
46				111	5.24	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
47				112	5.60	Reserved Forest
48				113	12.24	Reserved Forest
49				214	15.04	Reserved Forest
50				215	13.04	Reserved Forest
51				216	7.42	Reserved Forest
52				219	18.63	Reserved Forest
53				221	18.22	Reserved Forest
54				222	20.83	Reserved Forest
55				223	38.42	Reserved Forest
56				225	34.77	Reserved Forest
57				235	3.23	Reserved Forest
58		(6) Khavani		112	28.33	Reserved Forest
59		(7) Kharawali		30	19.63	Reserved Forest
60				31	27.64	Reserved Forest
61				32	29.77	Reserved Forest
62				33	17.89	Reserved Forest
63				34	19.99	Reserved Forest
64				35	20.12	Reserved Forest
65				36	8.72	Reserved Forest
66				37	20.77	Reserved Forest
67				432	18.23	Reserved Forest
68				433	17.48	Reserved Forest
69				435	18.05	Reserved Forest
70		(8) Kuranwadi		287	25.35	Reserved Forest
71				288	20.23	Reserved Forest
72		(9) Lamantanda.		3	36.58	Reserved Forest
73				5	31.59	Reserved Forest
74				10	21.41	Reserved Forest
75				12	29.35	Reserved Forest
76		(10) Papari.		66	5.11	Reserved Forest
77				67	6.37	Reserved Forest
78		(11) Parmeshwar Pimpri.		108	13.81	Reserved Forest
79				109	30.65	Reserved Forest
88				110	25.45	Reserved Forest
81				111	18.96	Reserved Forest
82				112	20.17	Reserved Forest
83				113	12.23	Reserved Forest
84				114	20.00	Reserved Forest
85				115	16.55	Reserved Forest
86				133	18.04	Reserved Forest
87		(12) Penur		663	3.39	Reserved Forest
88		(13) Sayyadwarwade		320	12.14	Reserved Forest
89		(14) Shohale		524	47.15	Reserved Forest
90		(15) Waphale		645	15.42	Reserved Forest
91				MH-102	3.28	Reserved Forest
92		(16) Wagholi		5	9.09	Reserved Forest
93				24	17.95	Reserved Forest
94				25	35.77	Reserved Forest
95				26	16.42	Reserved Forest
96				27	11.31	Reserved Forest
97				28	6.89	Reserved Forest
98				29	10.06	Reserved Forest
99				30	15.96	Reserved Forest
100				33	13.72	Reserved Forest
101				34	23.17	Reserved Forest
102				36	19.57	Reserved Forest

Schedule 'C'—Contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
103				37	20.05	Reserved Forest
104				38	10.28	Reserved Forest
105				39	13.35	Reserved Forest
106				40	16.31	Reserved Forest
107				41	8.36	Reserved Forest
108				71	22.66	Reserved Forest
109				73	23.53	Reserved Forest
110				74	19.49	Reserved Forest
111				75	24.20	Reserved Forest
112				87	11.78	Reserved Forest
113			(17) Yawali	547	22.50	Reserved Forest
Total area of Mohol Taluka					1934.74	
1	Solapur	Karmala	(1) Alajapur	138	13.06	Reserved Forest
2				141	44.00	Reserved Forest
3				142	3.79	Reserved Forest
4				143	9.29	Reserved Forest
5				144	8.56	Reserved Forest
6				145	9.06	Reserved Forest
7				148	10.13	Reserved Forest
8				149	5.04	Reserved Forest
9			(2) Devalali	297	7.73	Reserved Forest
10				298	24.56	Reserved Forest
11				299	13.44	Reserved Forest
12				300	18.12	Reserved Forest
13				302	15.00	Reserved Forest
14				303	19.17	Reserved Forest
15				304	54.76	Reserved Forest
16				301/1, 2, 3	17.64	Reserved Forest
17			(3) Ghoti	323	16.42	Reserved Forest
18			(4) Gorewadi	19	14.32	Reserved Forest
19				22	4.12	Reserved Forest
20				23	6.55	Reserved Forest
21				24	4.81	Reserved Forest
22				25	2.07	Reserved Forest
23				27	8.30	Reserved Forest
24				81	309.22	Reserved Forest
25			(5) Gulsadi	9	13.11	Reserved Forest
26				22	0.37	Reserved Forest
27				31	3.17	Reserved Forest
28				316	11.53	Reserved Forest
29				320	18.79	Reserved Forest
30			(6) Hulgewadi	33	21.51	Reserved Forest
31				32/1,2	472.88	Reserved Forest
32			(7) Kamone	25	11.31	Reserved Forest
33				33	14.31	Reserved Forest
34				34	18.90	Reserved Forest
35				35	1.52	Reserved Forest
36				36	131.82	Reserved Forest
37			(8) Karmala (Rural)	270	127.14	Reserved Forest
38				274	25.93	Reserved Forest
39				275	14.57	Reserved Forest
40				276	12.25	Reserved Forest
41				277	10.20	Reserved Forest
42			(9) Kem	527	8.82	Reserved Forest
43				528	7.41	Reserved Forest

Schedule 'C'—Contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
44				529	13.41	Reserved Forest
45				530	10.91	Reserved Forest
46				535	10.18	Reserved Forest
47				536	18.86	Reserved Forest
48				546	22.31	Reserved Forest
49				622	13.92	Reserved Forest
50				624	7.93	Reserved Forest
51				626	22.76	Reserved Forest
52				627	10.17	Reserved Forest
53				628	12.17	Reserved Forest
54				629	7.65	Reserved Forest
55				630	7.33	Reserved Forest
56				631	12.88	Reserved Forest
57				632	12.59	Reserved Forest
58				633	11.42	Reserved Forest
59				640	14.56	Reserved Forest
60				641	7.89	Reserved Forest
61				642	6.82	Reserved Forest
62				643	13.70	Reserved Forest
63				644	21.10	Reserved Forest
64				645	16.49	Reserved Forest
65				646	11.18	Reserved Forest
66				647	24.57	Reserved Forest
67				648	14.17	Reserved Forest
68			(10) Khadakewadi	58	6.94	Reserved Forest
69				59	5.78	Reserved Forest
70				60	5.67	Reserved Forest
71				61	6.68	Reserved Forest
72				63	7.26	Reserved Forest
73			(11) Khadaki	45	15.42	Reserved Forest
74				46	10.07	Reserved Forest
75				47	12.87	Reserved Forest
76				48	11.45	Reserved Forest
77				61	11.25	Reserved Forest
78				63	0.60	Reserved Forest
79				64	4.17	Reserved Forest
80				66	18.27	Reserved Forest
81				67	11.84	Reserved Forest
82				68	19.29	Reserved Forest
83				74	16.81	Reserved Forest
84				75	16.19	Reserved Forest
85				76	15.90	Reserved Forest
86				77	14.36	Reserved Forest
87				78	18.88	Reserved Forest
88				79	3.80	Reserved Forest
89				80	1.73	Reserved Forest
90				81	10.55	Reserved Forest
91				82	21.29	Reserved Forest
92				83	20.74	Reserved Forest
93				84	9.03	Reserved Forest
94				85	3.23	Reserved Forest
95				86	4.72	Reserved Forest
96				87	10.35	Reserved Forest
97				90	9.57	Reserved Forest
98				91	9.34	Reserved Forest
99				93	7.88	Reserved Forest

Schedule 'C'—Contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
100			(12) Korti	345	15.38	Reserved Forest
101				347	8.02	Reserved Forest
102				348	7.55	Reserved Forest
103				349	3.76	Reserved Forest
104				351	6.97	Reserved Forest
105				352	8.35	Reserved Forest
106				353	10.00	Reserved Forest
107				354	7.21	Reserved Forest
108				309/2	86.57	Reserved Forest
109			(13) Kkumbhej	524	4.11	Reserved Forest
110			(14) Malawadi	75	7.48	Reserved Forest
111				78	11.39	Reserved Forest
112				79	8.19	Reserved Forest
113				140	23.98	Reserved Forest
114				141	20.70	Reserved Forest
115				142	10.23	Reserved Forest
116				143	7.34	Reserved Forest
117				144	3.63	Reserved Forest
118				145	1.60	Reserved Forest
119				146	2.46	Reserved Forest
120				149	21.50	Reserved Forest
121				150	10.43	Reserved Forest
122				151	4.66	Reserved Forest
123				152	4.67	Reserved Forest
124				153	5.13	Reserved Forest
125				154	3.45	Reserved Forest
126				155	8.44	Reserved Forest
127				156	7.55	Reserved Forest
128				157	15.70	Reserved Forest
129				158	5.15	Reserved Forest
130				159	5.64	Reserved Forest
131				160	4.49	Reserved Forest
132				161	7.73	Reserved Forest
133				162	3.43	Reserved Forest
134				163	6.12	Reserved Forest
135				164	5.73	Reserved Forest
136			(15) Morwad	257	46.40	Reserved Forest
137				260	20.10	Reserved Forest
138				362	11.28	Reserved Forest
139				363	11.24	Reserved Forest
140				364	9.34	Reserved Forest
141				365	9.45	Reserved Forest
142				367	11.46	Reserved Forest
143				368	14.01	Reserved Forest
144				394	14.91	Reserved Forest
145			(16) Nimbhore	65	12.96	Reserved Forest
146				182	11.63	Reserved Forest
147				183	11.10	Reserved Forest
148			(17) Pande	85	10.16	Reserved Forest
149			(18) Pimpalwadi	52	24.65	Reserved Forest
150				70	11.75	Reserved Forest
151				72	22.50	Reserved Forest
152				77	15.21	Reserved Forest
153				84	8.39	Reserved Forest
154				85	17.52	Reserved Forest
155				92	9.37	Reserved Forest
156				96	22.26	Reserved Forest

महाराष्ट्र शासन राजपत्र असाधारण भाग चार-अ, मार्च १, २०१६/फाल्गुन १९, शके १९३७

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Schedule 'C'—Contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
157				98	13.43	Reserved Forest
158				118	7.64	Reserved Forest
159				95/2	20.71	Reserved Forest
160			(19) Pophalaj	26	31.18	Reserved Forest
161			((20) Roshewadi	62	23.32	Reserved Forest
162				63	18.42	Reserved Forest
163				64	16.71	Reserved Forest
164				65	21.74	Reserved Forest
165				66	28.46	Reserved Forest
166				67	11.92	Reserved Forest
167				68	6.65	Reserved Forest
168				70	15.20	Reserved Forest
169				71	12.72	Reserved Forest
170				72	10.99	Reserved Forest
171				73	19.11	Reserved Forest
172				79	2.02	Reserved Forest
173				84	8.86	Reserved Forest
174			(21) Sade	542	3.69	Reserved Forest
175				543	3.15	Reserved Forest
176				544	3.84	Reserved Forest
177				532	16.42	Reserved Forest
178				539	6.20	Reserved Forest
179				540	8.48	Reserved Forest
180				541	9.40	Reserved Forest
181			(22) Sawadi	95	45.18	Reserved Forest
182			(23) Vanjarwadi	226	10.15	Reserved Forest
183				227	13.93	Reserved Forest
184				228	30.80	Reserved Forest
185				333	7.78	Reserved Forest
186			(24) Veet	739	22.28	Reserved Forest
187				741	12.55	Reserved Forest
188			(25) Vihal	163	16.97	Reserved Forest
189				164	15.86	Reserved Forest
190				165	15.56	Reserved Forest
191			(26) Varkatane	109	7.71	Reserved Forest
Total area of Karmala Taluka					3451.06	
1	Solapur	Madha	(1) Badalewadi	4	17.73	Reserved Forest
2				5	13.91	Reserved Forest
3				7	14.72	Reserved Forest
4				8	14.29	Reserved Forest
5				46	12.22	Reserved Forest
6				49	9.17	Reserved Forest
7				50	9.00	Reserved Forest
8				51	4.81	Reserved Forest
9				52	12.22	Reserved Forest
10				53	14.11	Reserved Forest
11				54	19.40	Reserved Forest
12				55	14.42	Reserved Forest
13				57	13.05	Reserved Forest
14				59	14.00	Reserved Forest
15			(2) Bhend	259 Pt.	45.16	Reserved Forest
16				47 Pt.	31.10	Reserved Forest
17			(3) Bhongewadi	26/A	5.33	Reserved Forest
18				26/B	19.40	Reserved Forest
19				26/D	8.72	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
20			(4) Chobepimpri	215/A	0.22	Reserved Forest
21				215/C	13.15	Reserved Forest
22				215/D	8.47	Reserved Forest
23				215/F	10.42	Reserved Forest
24				215/G	12.59	Reserved Forest
25				215/H	7.74	Reserved Forest
26				215/I	9.89	Reserved Forest
27				215/J	21.58	Reserved Forest
28			(5) Dhavalas	285	17.65	Reserved Forest
29				273 Pt.	12.03	Reserved Forest
30			(6) Paritewadi	164	41.09	Reserved Forest
31			(7) Pimpalkhunte	182	6.89	Reserved Forest
32			(8) Ropale kavhe	408	3.98	Reserved Forest
33			(9) Shiral Madha	200	22.84	Reserved Forest
34				202	16.22	Reserved Forest
35				204	17.07	Reserved Forest
36			(10) Tulshi	35	32.36	Reserved Forest
37			(11) Uplai Bk	205	97.69	Reserved Forest
38				809	47.90	Reserved Forest
39				929	11.49	Reserved Forest
40				932	27.60	Reserved Forest
41				944	9.11	Reserved Forest
42			(12) Upalwate	147	49.61	Reserved Forest
43			(13) Wadachiwadi	122	20.44	Reserved Forest
44				247	16.19	Reserved Forest
			Total area of Madha Taluka		826.98	
1	Ahmednagar	Shrigonda	(1) Adhalgaon	268	133.81	Reserved Forest
2			(2) Bangarde	145	108.46	Reserved Forest
3				207	41.41	Reserved Forest
4				280	78.18	Reserved Forest
5			(3) Belwandi kothar	79	69.95	Reserved Forest
6			(4) Bhangaon	528	789.80	Reserved Forest
7				632	80.43	Reserved Forest
8			(5) Bhawadi	11	53.33	Reserved Forest
9				13	53.89	Reserved Forest
10				150	150.62	Reserved Forest
11				183	94.05	Reserved Forest
12			(6) Chikhali	41	268.18	Reserved Forest
13				42	5.90	Reserved Forest
14				164	12.00	Reserved Forest
15				168, 239	176.30	Reserved Forest
16			(7) Deulgaon	117	72.49	Reserved Forest
17				184	108.60	Reserved Forest
18				284	130.21	Reserved Forest
19				313	35.96	Reserved Forest
20				314	44.31	Reserved Forest
21			(8) Dhorje	236	465.38	Reserved Forest
22			(9) Dokewadi	10	52.15	Reserved Forest
23				11	6.35	Reserved Forest
24				192	33.27	Reserved Forest
25			(10) Erandoli	234	73.68	Reserved Forest
26				292	40.00	Reserved Forest
27			(11) Gavhanewadi	46	9.77	Reserved Forest
28				62	8.56	Reserved Forest
29			(12) Ghutewadi	85	24.77	Reserved Forest
30				124	35.07	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
31				167	8.81	Reserved Forest
32				169	29.47	Reserved Forest
33				170	17.52	Reserved Forest
34				179	8.11	Reserved Forest
35				180	5.95	Reserved Forest
36				181	9.84	Reserved Forest
37				228	35.89	Reserved Forest
38				84	51.19	Reserved Forest
39		✓(13) Hiradgaon		421	78.45	Reserved Forest
40		(14) Kamthi		93	9.57	Reserved Forest
41				117	8.97	Reserved Forest
42				118	9.67	Reserved Forest
43				119	9.67	Reserved Forest
44				120	537.33	Reserved Forest
45				125	7.94	Reserved Forest
46				130	11.69	Reserved Forest
47				131	8.13	Reserved Forest
48				189	14.48	Reserved Forest
49				190	10.79	Reserved Forest
50		(15) Khandgaon		95	44.87	Reserved Forest
51				132	5.18	Reserved Forest
52				133	115.62	Reserved Forest
53				161	8.70	Reserved Forest
54		(16) Kokangaon		62	258.53	Reserved Forest
55		(17) Kolgaon		1428	328.36	Reserved Forest
56		(18) Kondegavhan		34	19.05	Reserved Forest
57		(19) Koregaon		235	185.03	Reserved Forest
58				237	59.89	Reserved Forest
59				238	48.56	Reserved Forest
60		(20) Koregavhan		163	13.73	Reserved Forest
61				194	45.84	Reserved Forest
62		(21) Kosegavhan		89	554.63	Reserved Forest
63		(22) Kodhul		65	115.50	Reserved Forest
64				66	99.62	Reserved Forest
65				67	87.99	Reserved Forest
66		(23) Lagadwadi / Kolgaon		1040	135.61	Reserved Forest
67		(24) Mahadeowadi		66	458.79	Reserved Forest
68		(25) Mahandulwadi		54	4.84	Reserved Forest
69				55	79.30	Reserved Forest
70		(26) Mandavgan		841	18.90	Reserved Forest
71				842	20.52	Reserved Forest
72				1059	28.43	Reserved Forest
73				1205	57.16	Reserved Forest
74				1327	34.12	Reserved Forest
75		(27) Mungusgaon		72	19.97	Reserved Forest
76		(28) Pisorekhand.		7	143.27	Reserved Forest
77				8	8.75	Reserved Forest
78				146	7.04	Reserved Forest
79				147	8.79	Reserved Forest
80				148	38.18	Reserved Forest
81				149	7.52	Reserved Forest
82				282	19.43	Reserved Forest
83				287	47.49	Reserved Forest
84				290	64.01	Reserved Forest
85		(29) Ruikhel		399	316.33	Reserved Forest
86				327	388.78	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
87			(30) Shedgaon.	501	143.99	Reserved Forest
88			(31) Shrigonda.	805	137.05	Reserved Forest
89				1310	23.92	Reserved Forest
90			(32) Suregaon	76	19.84	Reserved Forest
91				83	60.45	Reserved Forest
92				352	6.49	Reserved Forest
93				353	5.88	Reserved Forest
94			(33) Takalikadewalit.	16	326.42	Reserved Forest
95				26	207.45	Reserved Forest
96			(34) Tandalidumala	60	44.81	Reserved Forest
97				156	149.07	Reserved Forest
98			(35) Ukhargaon	43	11.30	Reserved Forest
99				46	1.17	Reserved Forest
100				47	3.27	Reserved Forest
101				48	0.78	Reserved Forest
102				49	0.94	Reserved Forest
103				50	1.43	Reserved Forest
104				52	2.12	Reserved Forest
105				56	21.73	Reserved Forest
106				59	28.53	Reserved Forest
107				445	23.37	Reserved Forest
108				465	6.18	Reserved Forest
109				469	4.47	Reserved Forest
110			(36) Ukadgaon	15	58.07	Reserved Forest
111				37	1.13	Reserved Forest
112				38	7.99	Reserved Forest
113				226	11.34	Reserved Forest
114				227	9.79	Reserved Forest
115				240	70.94	Reserved Forest
116			(37) Wadghul	21	269.97	Reserved Forest
117				35	287.97	Reserved Forest
118				61	150.77	Reserved Forest
119				62	63.91	Reserved Forest
120				91	13.31	Reserved Forest
Total area of Shrigonda Taluka					10204.53	
1	Ahmednagar Karjat		(1) Akhoni	342	24.49	Reserved Forest
2			(2) Alsunde	478	277.14	Reserved Forest
3				493	86.75	Reserved Forest
4				549	16.50	Reserved Forest
5				670	107.66	Reserved Forest
6				673	129.29	Reserved Forest
7			(3) Ambijalgaon	146	24.53	Reserved Forest
8			(4) Babhulgaon khalsa	91	24.51	Reserved Forest
9			(5) Balwandi	32	152.60	Reserved Forest
10				33	130.27	Reserved Forest
11			(6) Baradgaonsudrik	326	7.87	Reserved Forest
12				392	505.52	Reserved Forest
13			(7) Benawadi	32	411.95	Reserved Forest
14			(8) Bhambore	31	57.07	Reserved Forest
15			(9) Bitakewadi	151	525.89	Reserved Forest
16			(10) Chakhalewadi	60	671.72	Reserved Forest
17			(11) Chande Bk	125	137.35	Reserved Forest
18			(12) Chande Kd.	117	490.91	Reserved Forest
19			(13) Chapadgaon	130	150.00	Reserved Forest
20				251/A	82.06	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
21			(14) Chincholi kaldat	412	51.16	Reserved Forest
22				431	50.39	Reserved Forest
23				432	8.15	Reserved Forest
24			(15) Chincholi ramjan	94	44.13	Reserved Forest
25				158	4.05	Reserved Forest
26				159	4.05	Reserved Forest
27				160	4.05	Reserved Forest
28				161	6.12	Reserved Forest
29				177	3.24	Reserved Forest
30				183	3.24	Reserved Forest
31				184	16.01	Reserved Forest
32				185	2.89	Reserved Forest
33				186	2.57	Reserved Forest
34				187	1.87	Reserved Forest
35				188	3.13	Reserved Forest
36				189	3.24	Reserved Forest
37				190	3.24	Reserved Forest
38				191	3.24	Reserved Forest
39				291	23.55	Reserved Forest
40				304	10.56	Reserved Forest
41			(16) Dhalwadi	24	67.39	Reserved Forest
42			(17) Dikasal	14	3.24	Reserved Forest
43				15	2.71	Reserved Forest
44				16	2.71	Reserved Forest
45				17	2.71	Reserved Forest
46				18	2.71	Reserved Forest
47				19	3.24	Reserved Forest
48				22	11.59	Reserved Forest
49				23	6.76	Reserved Forest
50				27	3.24	Reserved Forest
51				28	3.24	Reserved Forest
52				29	3.24	Reserved Forest
53				30	0.40	Reserved Forest
54				31	3.48	Reserved Forest
55				32	22.09	Reserved Forest
56				260	4.77	Reserved Forest
57				261	3.24	Reserved Forest
58				268	3.24	Reserved Forest
59				269	16.86	Reserved Forest
60				270	18.62	Reserved Forest
61			(18) Durgaon	513	5.35	Reserved Forest
62				514	5.35	Reserved Forest
63				515	4.05	Reserved Forest
64				516	4.05	Reserved Forest
65				517	4.05	Reserved Forest
66				518	4.05	Reserved Forest
67				519	4.05	Reserved Forest
68				520	4.05	Reserved Forest
69				521	1.42	Reserved Forest
70				524	4.05	Reserved Forest
71				525	4.05	Reserved Forest
72				526	4.05	Reserved Forest
73				527	34.00	Reserved Forest
74				528	4.05	Reserved Forest
75				529	4.05	Reserved Forest
76				530	1.45	Reserved Forest
77				531	1.68	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
78				533	4.05	Reserved Forest
79				534	4.05	Reserved Forest
80				535	4.05	Reserved Forest
81				536	3.21	Reserved Forest
82				537	2.02	Reserved Forest
83				538	2.02	Reserved Forest
84				539	2.02	Reserved Forest
85				540	2.02	Reserved Forest
86				541	2.02	Reserved Forest
87				542	2.02	Reserved Forest
88				543	2.02	Reserved Forest
89				544	2.02	Reserved Forest
90				545	2.02	Reserved Forest
91				546	3.24	Reserved Forest
92				547	2.02	Reserved Forest
93				548	2.02	Reserved Forest
94				549	2.02	Reserved Forest
95				550	2.02	Reserved Forest
96				551	2.02	Reserved Forest
97				552	2.02	Reserved Forest
98				553	3.24	Reserved Forest
99				554	3.24	Reserved Forest
100				555	3.24	Reserved Forest
101				556	3.24	Reserved Forest
102				557	3.24	Reserved Forest
103				558	3.24	Reserved Forest
104				559	3.24	Reserved Forest
105				614	3.96	Reserved Forest
106		(19) Ganeshwadi		201	178.88	Reserved Forest
107		(20) Handalwadi		36	430.55	Reserved Forest
108				68	365.71	Reserved Forest
109		(21) Holewadi		42	300.98	Reserved Forest
110				75	3.23	Reserved Forest
111				76	2.02	Reserved Forest
112				77	4.05	Reserved Forest
113				78	4.05	Reserved Forest
114				79	8.09	Reserved Forest
115				80	4.05	Reserved Forest
116				81	4.05	Reserved Forest
117				82	8.09	Reserved Forest
118				83	8.09	Reserved Forest
119				84	3.23	Reserved Forest
120				85	3.23	Reserved Forest
121				86	3.23	Reserved Forest
122				87	3.23	Reserved Forest
123				89	3.23	Reserved Forest
124				90	5.77	Reserved Forest
125				91	2.42	Reserved Forest
126				93	4.05	Reserved Forest
127				94	4.05	Reserved Forest
128				95	4.05	Reserved Forest
129				102	3.23	Reserved Forest
130				103	3.23	Reserved Forest
131				104	3.23	Reserved Forest
132				105	3.23	Reserved Forest
133				108	4.05	Reserved Forest
134		(22) Kaparewadi		114, 116	79.84	Reserved Forest

महाराष्ट्र शासन राजपत्र असाधारण भाग चार-अ, मार्च १, २०१६/फाल्गुन १९, शके १९३७

७१

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
135			(23) Kondane	40	455.85	Reserved Forest
136				255	1.58	Reserved Forest
137				263	57.33	Reserved Forest
138				542	2.02	Reserved Forest
139				546	2.02	Reserved Forest
140				547	2.02	Reserved Forest
141				548	2.02	Reserved Forest
142				549	2.02	Reserved Forest
143				550	2.02	Reserved Forest
144				551	2.02	Reserved Forest
145				552	2.02	Reserved Forest
146				553	2.02	Reserved Forest
147				554	2.02	Reserved Forest
148				555	2.02	Reserved Forest
149				556	2.02	Reserved Forest
150				557	2.02	Reserved Forest
151				558	2.02	Reserved Forest
152				559	2.02	Reserved Forest
153				561	2.02	Reserved Forest
154				562	2.02	Reserved Forest
155				563	2.02	Reserved Forest
156				564	2.02	Reserved Forest
157				565	2.02	Reserved Forest
158				566	4.04	Reserved Forest
159			(24) Khandavi	18	611.62	Reserved Forest
160				277	106.10	Reserved Forest
161				437	52.91	Reserved Forest
162			(25) Kolawadi	78	15.48	Reserved Forest
163				86	69.81	Reserved Forest
164			(26) Kombhali	181	259.50	Reserved Forest
165				460	89.46	Reserved Forest
166				517	114.26	Reserved Forest
167			(27) Kopardi	55	31.17	Reserved Forest
168				177	16.00	Reserved Forest
169				228	15.32	Reserved Forest
170				258	6.50	Reserved Forest
171				277	34.17	Reserved Forest
172			(28) Koregaon	282	61.88	Reserved Forest
173				1062	10.64	Reserved Forest
174				1063	16.74	Reserved Forest
175				1098	63.27	Reserved Forest
176				1324	19.54	Reserved Forest
177			(29) Kuldharan	162	274.49	Reserved Forest
178				700	43.90	Reserved Forest
179				976	246.83	Reserved Forest
180				978	36.39	Reserved Forest
181			(30) Kumbhephal	146	8.03	Reserved Forest
182				147	88.88	Reserved Forest
183			(31) Malewadi	40	157.87	Reserved Forest
184			(32) Mandali	311	4.20	Reserved Forest
185				314	17.50	Reserved Forest
186			(33) Nagmathan	48	6.58	Reserved Forest
187			(34) Nandgaon	157	2.02	Reserved Forest
188				158	6.47	Reserved Forest
189				159	23.37	Reserved Forest
190				185	6.47	Reserved Forest
191				299	119.94	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
192				321	2.02	Reserved Forest
193				327	2.02	Reserved Forest
194				330	2.02	Reserved Forest
195				331	2.02	Reserved Forest
196				334	2.02	Reserved Forest
197				335	2.02	Reserved Forest
198				336	2.02	Reserved Forest
199				337	2.02	Reserved Forest
200				368	2.02	Reserved Forest
201				372	2.02	Reserved Forest
202				373	2.02	Reserved Forest
203				386	6.47	Reserved Forest
204				387	2.02	Reserved Forest
205				389	2.02	Reserved Forest
206				390	2.02	Reserved Forest
207				391	2.02	Reserved Forest
208				403	2.02	Reserved Forest
209				404	2.02	Reserved Forest
210				406	2.02	Reserved Forest
211				407	2.02	Reserved Forest
212				408	2.02	Reserved Forest
213				430	4.25	Reserved Forest
214				431	2.02	Reserved Forest
215				432	4.05	Reserved Forest
216				435	2.02	Reserved Forest
217				436	4.46	Reserved Forest
218				437	3.24	Reserved Forest
219				438	2.49	Reserved Forest
220				439	4.00	Reserved Forest
221				440	2.02	Reserved Forest
222				441	2.02	Reserved Forest
223				442	2.02	Reserved Forest
224				443	2.02	Reserved Forest
225				444	2.02	Reserved Forest
226				445	2.02	Reserved Forest
227				446	2.02	Reserved Forest
228				447	2.02	Reserved Forest
229				448	2.02	Reserved Forest
230				449	2.02	Reserved Forest
231				450	2.02	Reserved Forest
232				451	2.02	Reserved Forest
233				452	2.02	Reserved Forest
234				453	2.02	Reserved Forest
235				454	2.02	Reserved Forest
236				455	2.02	Reserved Forest
237				457	2.02	Reserved Forest
238				458	2.02	Reserved Forest
239				459	2.02	Reserved Forest
240				460	2.02	Reserved Forest
241				466	2.02	Reserved Forest
242				467	2.02	Reserved Forest
243			(35) Nimbe	160	127.42	Reserved Forest
244			(36) Patewadi	25	119.72	Reserved Forest
245				241	204.52	Reserved Forest
246			(37) Pimpalwadi	148	2.02	Reserved Forest
247				149	2.02	Reserved Forest
248				150	2.02	Reserved Forest

महाराष्ट्र शासन राजपत्र असाधारण भाग चार-अ, मार्च ९, २०१६/फाल्गुन १९, शके १९३७

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Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
249				151	2.02	Reserved Forest
250				152	2.02	Reserved Forest
251				153	2.02	Reserved Forest
252				154	3.23	Reserved Forest
253				155	2.02	Reserved Forest
254				156	2.02	Reserved Forest
255				157	2.02	Reserved Forest
256				158	2.02	Reserved Forest
257				159	2.02	Reserved Forest
258				160	2.02	Reserved Forest
259				161	2.02	Reserved Forest
260				162	2.02	Reserved Forest
261				163	2.02	Reserved Forest
262				164	2.02	Reserved Forest
263				165	2.02	Reserved Forest
264				166	2.02	Reserved Forest
265				169	47.39	Reserved Forest
266				170	40.46	Reserved Forest
267				365	4.05	Reserved Forest
268				366	4.05	Reserved Forest
269				367	2.02	Reserved Forest
270				376	4.05	Reserved Forest
271				377	4.05	Reserved Forest
272				378	3.29	Reserved Forest
273				379	3.15	Reserved Forest
274				399	0.81	Reserved Forest
275				401	2.02	Reserved Forest
276				402	0.81	Reserved Forest
277				403	0.81	Reserved Forest
278				405	0.81	Reserved Forest
279				407	4.04	Reserved Forest
280				408	1.46	Reserved Forest
281				409	0.81	Reserved Forest
282				410	2.02	Reserved Forest
283				411	2.02	Reserved Forest
284				412	2.02	Reserved Forest
285				413	0.81	Reserved Forest
286				414	1.21	Reserved Forest
287				417	2.02	Reserved Forest
288				418	2.02	Reserved Forest
289				419	2.02	Reserved Forest
290				420	2.02	Reserved Forest
291				422	2.02	Reserved Forest
292				423	2.02	Reserved Forest
293				424	2.02	Reserved Forest
294				426	2.02	Reserved Forest
295				427	2.02	Reserved Forest
296				429	2.02	Reserved Forest
297				430	2.42	Reserved Forest
298				439	4.46	Reserved Forest
299				442	80.94	Reserved Forest
300		(38) Rakshaswadi Bk		211	3.23	Reserved Forest
301				212	4.04	Reserved Forest
302				213	4.04	Reserved Forest
303				214	3.23	Reserved Forest
304				215	2.02	Reserved Forest
305				216	3.23	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
306				217	4.04	Reserved Forest
307				218	2.02	Reserved Forest
308				219	2.02	Reserved Forest
309				220	2.02	Reserved Forest
310				221	2.02	Reserved Forest
311				222	3.00	Reserved Forest
312				223	3.23	Reserved Forest
313				224	4.04	Reserved Forest
314				225	4.04	Reserved Forest
315				226	4.04	Reserved Forest
316				227	4.04	Reserved Forest
317				228	4.04	Reserved Forest
318				229	4.04	Reserved Forest
319				230	4.04	Reserved Forest
320				231	3.23	Reserved Forest
321				232	2.02	Reserved Forest
322				233	4.00	Reserved Forest
333				234	4.04	Reserved Forest
334				235	4.04	Reserved Forest
335				236	4.04	Reserved Forest
336				237	4.04	Reserved Forest
337				238	4.04	Reserved Forest
338				239	3.23	Reserved Forest
339				240	2.02	Reserved Forest
340				241	2.02	Reserved Forest
341				242	4.04	Reserved Forest
342				243	2.02	Reserved Forest
343				244	4.04	Reserved Forest
344				245	4.04	Reserved Forest
345				246	4.04	Reserved Forest
346				247	3.23	Reserved Forest
347				248	3.23	Reserved Forest
348				249	4.04	Reserved Forest
349				250	4.04	Reserved Forest
350				251	4.04	Reserved Forest
351				252	4.04	Reserved Forest
352				253	3.23	Reserved Forest
353				254	4.04	Reserved Forest
354				255	4.04	Reserved Forest
355				256	4.04	Reserved Forest
356				257	4.04	Reserved Forest
357				258	4.04	Reserved Forest
358				259	4.04	Reserved Forest
359				260	4.04	Reserved Forest
360				261	4.04	Reserved Forest
361				262	4.04	Reserved Forest
362				263	4.04	Reserved Forest
363				264	4.04	Reserved Forest
364				266	4.04	Reserved Forest
365				267	4.04	Reserved Forest
366				268	4.04	Reserved Forest
367				269	4.04	Reserved Forest
368				270	4.04	Reserved Forest
369				349	160.64	Reserved Forest
370		(39) Ravalgaon		233	157.63	Reserved Forest
371				272	136.37	Reserved Forest
372				333	70.88	Reserved Forest

Schedule 'C'—Contd

(1)	(2)	(3)	(4)	(5)	(6)	(7)
373				381	55.92	Reserved Forest
374			(40) Rehekuri	24	110.97	Reserved Forest
375				81	146.35	Reserved Forest
376				150	59.62	Reserved Forest
377				161/A/1	162.87	Reserved Forest
378				161/A/2	8.49	Reserved Forest
379				161/B	10.89	Reserved Forest
380				161/D	184.21	Reserved Forest
381			(41) Shinde	126	76.03	Reserved Forest
382				607	89.94	Reserved Forest
383			(42) Supe	44	88.29	Reserved Forest
384				45	0.58	Reserved Forest
385				46	4.05	Reserved Forest
386				47	3.21	Reserved Forest
387				48	5.77	Reserved Forest
388				49	3.47	Reserved Forest
389				50	5.50	Reserved Forest
390				51	5.49	Reserved Forest
391				52	10.12	Reserved Forest
392				54	3.24	Reserved Forest
393				55	3.24	Reserved Forest
394				60	3.24	Reserved Forest
395				61	3.24	Reserved Forest
396				62	3.24	Reserved Forest
397				63	3.24	Reserved Forest
398				70	9.43	Reserved Forest
399				71	18.46	Reserved Forest
400				72	0.80	Reserved Forest
401				73	1.02	Reserved Forest
402				75	11.36	Reserved Forest
403			(43) Taju	74	125.14	Reserved Forest
404				75	164.08	Reserved Forest
405				156	121.32	Reserved Forest
406				231	24.09	Reserved Forest
407				262	87.66	Reserved Forest
408			(44) Takali khandeshwari	74	144.93	Reserved Forest
409			(45) Talawadi	210	166.32	Reserved Forest
410			(46) Thergaon	185	11.13	Reserved Forest
411				188	81.07	Reserved Forest
412				216	35.58	Reserved Forest
413				590	113.55	Reserved Forest
414			(47) Therwadi	146	3.23	Reserved Forest
415				505	4.04	Reserved Forest
416				542, 505	113.03	Reserved Forest
417			(48) Thetewadi	83	63.16	Reserved Forest
418				84	2.80	Reserved Forest
419				85	1.55	Reserved Forest
420				86	4.05	Reserved Forest
421				87	4.05	Reserved Forest
422				88	4.05	Reserved Forest
423				89	4.05	Reserved Forest
424				90	4.04	Reserved Forest
425				91	4.05	Reserved Forest
426				92	6.67	Reserved Forest
427			(49) Vadgaon tanpure	16	95.56	Reserved Forest
428				106	48.15	Reserved Forest

महाराष्ट्र शासन राजपत्र असाधारण भाग चार-अ, मार्च ९, २०१६/फाल्गुन १९, शके १९३७

Schedule 'C'—Concl'd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
429						
430				273	181.00	Reserved Forest
431			(50) Valwad	286	50.29	Reserved Forest
432				89	105.06	Reserved Forest
433			(51) Yeswadi	206	175.24	Reserved Forest
434				39	104.08	Reserved Forest
				45	37.23	Reserved Forest
Total area of Karjat Taluka					14038.56	
Total Reserved Forest area of GIB .					31477.45	

(A) Solapur District.

(1) North Solapur Taluka	1021.58 ha.
(2) Mohol Taluka	1934.74 ha.
(3) Karmala Taluka	3451.06 ha.
(4) Madha Taluka	826.98 ha.
TOTAL	7234.36 ha.

(B) Ahmednagar District.

(1) Shrigonda Taluka	10204.53 ha.
(2) Karjat Taluka	14038.56 ha.
TOTAL	24243.09 ha.

Schedule "C" G. TOTAL 31477.45 Ha.

ABSTRACT.

(1) As per Schedule 'A' Gairan & Govt. Land Area -	4715.22 ha.
(2) As per Schedule 'B' Private Land Acquired by SDO -	480.29 ha.
(2) As per Schedule 'C' Reserved Forest Area -	31477.45 ha.
	36672.96 Ha.
Say	366.73 Sq.Km.

By order and in the Name of the Governor of Maharashtra,

PRAKASH MAHAJAN,
Joint Secretary (Forest) to Government.



महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७९ यातील नियम ३,५,६ आणि ७]

गाव :- घोडेगांव (५५८४६९)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



38644440271

PU-ID : 38644440271

गट क्रमांक व उपविभाग

३४

भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे आर.ची.मी	९२३	महाराष्ट्र शासन राखीव वन -			४९.९९.००	(२९३९)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र							इतर अधिकार
जिरायत -							इतर (७५)
बागायत -							इतर
एकुण -							जमीन वर्ग ड फॉरेस्ट खातेच्या ताब्यात (८५०)
ला.यो. क्षेत्र							प्रलंबित फेरफार : नाही.
ब) पोटखराब क्षेत्र (लागवड अयोग्य)							शेवटचा फेरफार क्रमांक : ७७७ व दिनांक : ७७७
वर्ग (अ) -							
वर्ग (ब) ४९.९९.००							
एकुण							
पो.ख.क्षेत्र ४९.९९.००							
एकुण क्षेत्र ४९.९९.०० (अ+ब)							
आकारणी ०.००							
जुडी किंवा विशेष आकारणी							
जुने फेरफार क्र : (७५)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक १९/०५/२०२३:०८:४६:४४ AM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा रचयंत्रमाधित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : ०९:२४:०६ AM. वैधता पडताळणीसाठी <https://digitalsatara.mahabhumi.gov.in/dsr/> या संकेत स्थळावर जाऊन 2612100001314954 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवहा (तयार करणे व सुस्थितीत ठेवणे) नियम १९७९ यातील नियम ३,५,६ आणि ७]

गाव :- घोडेगांव (५५८४६९)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 13964417689

गट क्रमांक व उपविभाग

२२७

13964417689

भुधारणा पद्धती		भोगवटादार वर्ग - २		शेताचे स्थानीक नाव :			
क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	९२३	महाराष्ट्र शासन राखीव वन -			१५.९७.००	(२९३९)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र	९२५	महाराष्ट्र शासन -			२०.००.००	(२९३९)	इतर अधिकार
जिरायत -							सक्षम प्राधिकाऱ्याच्या पूर्व परवानगी शिवाय
बागायत -							हस्तांतरास बंदी -
एकुण -							म.न.पा/न.पा/प्राधीकरण/ग्रा.पा.कडे वर्ग जमीन
ला.यो. क्षेत्र							इतर
ब) पोटखराब क्षेत्र							जमीन वर्ग ड (८३९)
(लागवड अयोग्य)							इतर
वर्ग (अ) -							पुनर्वसनासाठी ५० आणि ०मै क्षेत्र राखून ठेवले
वर्ग (ब) ३५.९७.००							आहे.दुरुस्त तारीख ०३/०४/७७ (१३९)
एकुण							इतर
पो.ख.क्षेत्र ३५.९७.००							वन खात्याकडे वर्ग क्षेत्र १५.९७ (१३५७)
एकुण क्षेत्र ३५.९७.००							प्रलंबित फेरफार : नाही.
(अ+ब)							शेवटचा फेरफार क्रमांक : ॥॥॥ व दिनांक : ॥॥॥
आकारणी ०.००							
जुडी किंवा विशेष							
आकारणी							
जुने फेरफार क्र : (८३७) (३५६२)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक १९/०५/२०२३:०८:३६:१९ AM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:५४:३७ PM. वैधता पडताळणीसाठी <https://digitalaisatbera.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001314938 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 17010492745

गट क्रमांक व उपविभाग

३८/१

17010492745

भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुल, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.ची.मी	२०१९	महाराष्ट्र शासन राखीव वन			८८.५९.००	(३०४४)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र							इतर अधिकार
जिरायत -							सक्षम प्राधिकाऱ्याच्या पूर्व परवानगी शिवाय
बागायत -							हस्तांतरास बंदी - सीलिंग कायद्या अंतर्गत वाटप
एकुण -							जमीन (४६.०७)
ला.यो. क्षेत्र							इतर
							फॉरेस्ट (१)
ब) पोटखराब क्षेत्र							इतर
(लागवड अयोग्य)							जंगल खात्याकडे वर्ग २०० एकर १३ आर व ८०
वर्ग (अ) ८८.५९.००							हेक्टर १३ गुंटे (१५९७)
वर्ग (ब) -							इतर
एकुण							फॉरेस्ट खात्याकडे २७-२६ (२०४७)
पो.ख.क्षेत्र ८८.५९.००							प्रलंबित फेरफार : नाही.
एकुण क्षेत्र ८८.५९.००							शेवटचा फेरफार क्रमांक : ४८९५ व दिनांक :
(अ+ब)							२९/०९/२०२०
आकारणी ०.००							
जुडी किंवा विशेष							
आकारणी							
जुने फेरफार क्र : (१) (१५९४) (१६३३) (३०४४) (४२९९) (४४५६) (४५७६) (४६०७) (४८९५)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक १९/०५/२०२३:१०:०५:१३ AM रोजी डिजिटल रचक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:४३:४९ PM, वेधता पडताळणीसाठी <https://digitalsatbara.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001315006 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२





गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३, ५, ६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 33237352445

गट क्रमांक व उपविभाग

३८/२

33237352445

भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	५९९	हौसाबाई तात्याबा चव्हाण				(३५५६)	कुळाचे नाव व खंड
		व्दारकाबाई यादव भवाळ				(३५५६)	
अ) लागवड योग्य क्षेत्र		बडाबाई नामदेव जगधणे				(३५५६)	इतर अधिकार
जिरायत २.००.००		-----सामाईक क्षेत्र-----	२.००.००	३.७४			सक्षम प्राधिकार्याच्या पूर्व परवानगी शिवाय
बागायत -							हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन
एकुण							इतर
ला.यो. क्षेत्र २.००.००							नविन अविभाज्य शर्त (१६३४)
							योजा - सहकारी सोसायटी इकरार
ब) पोटखराब क्षेत्र							वन जमीन वाटप (१६५३)
(लागवड अयोग्य)							योजा - सहकारी सोसायटी इकरार
वर्ग (अ) -							इकरार रु १७,०००/- (२३२२)
वर्ग (ब) -							योजा - सहकारी सोसायटी इकरार
एकुण							इकरार रु ५००/- दि. १२-१०-७६ (२४२२)
पो.ख.क्षेत्र ०.००.००							योजा - सहकारी सोसायटी इकरार
							हिरडगाव वि का स सोसायटी बीजा (३६०९)
एकुण क्षेत्र २.००.००							
(अ+ब)							प्रलंबित फेरफार : नाही.
आकारणी १.८५							शेवटचा फेरफार क्रमांक : — व दिनांक : —
जुडी किंवा विशेष आकारणी							
जुने फेरफार क्र : (१६३४) (१९३४) (२२२६) (३०४४) (३५५६) (४४५६) (४५७६)							सीमा आणि भुमापन चिन्हे :



महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 37250000934

गट क्रमांक व उपविभाग

३८/३

37250000934

भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.घो.मी	२२२४९	राजु लिंबाजी काळे	०.८०.००	०.७५		(४४०६)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र	२२२५०	स्वाती राजु काळे	०.४०.००	०.३७		(४४०६)	इतर अधिकार
जिरायत २.००.००							सक्षम प्राधिकार्याच्या पूर्व परवानगी शिवाय
बागायत -	२२२५१	युवराज ज्ञानदेव काळे	०.४०.००	०.३७		(४४०६)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन (४४०६)
एकुण							इतर
ला.यो. क्षेत्र २.००.००	२२२५२	दिनेश ज्ञानदेव काळे	०.४०.००	०.३७		(४४०६)	नविन विभाज्य शर्त (१६३५)
ब) पोटखराब क्षेत्र (लागवड अयोग्य)							बोजा - सहकारी सोसायटी इकरार
वर्ग (अ) -							वनजमीन वाटप (२४२५)
वर्ग (ब) -							बोजा - सहकारी सोसायटी इकरार
एकुण							हिरडगाव वि का स सोसायटी बोजा (३६०९)
पो.ख.क्षेत्र ०.००.००							प्रलंबित फेरफार : नाही.
एकुण क्षेत्र २.००.०० (अ+ब)							शेवटचा फेरफार क्रमांक : --- व दिनांक : ---
आकारणी १.८५							
जुडी किंवा विशेष आकारणी							
जुने फेरफार क्र : (१६३५) (२४२५) (३०४४) (४४०६) (४५५६) (४५७६)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक २३/०६/२०१९:०५:४४:५७ PM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखित वर कोणत्याही सही शिक्क्याची आवश्यकता नाही
 ७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:४५:४९ PM, गैद्यता पडताळणीसाठी <https://digitalsatara.mahabhumi.gov.in/dsr/> या संकेत स्थळावर जाऊन 2612100001003841 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 14197019313

गट क्रमांक व उपविभाग

३८/४

14197019313

भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.ची.मी	६९८	[प्रार्थती बापु गवली]				(३४२२)	कुळाचे नाव व खंड
		[द्रौपदाबाई एकनाथ काळे]				(३४२२)	
अ) लागवड योग्य क्षेत्र		[सुंदराबाई सखाराम दरेकर]				(३४२२)	इतर अधिकार
जिरायत ४.८०.००		[भाऊसाहेब सखाराम दरेकर]	४.८०.००	४.३०		(५३३२)	सक्षम प्राधिकाऱ्याच्या पूर्व परवानगी शिवाय
बागायत -		[आप्पा सखाराम दरेकर]				(५३३२)	हस्तांतरास बंदी - सीलिंग कायद्या अंतर्गत वाटप
एकुण		[देवरांम सखाराम दरेकर]				(५३३२)	जमीन (४६०७)
ला.यो. क्षेत्र ४.८०.००		-----सामाईक क्षेत्र-----	०.००.००	०			इतर
							नविन अधिभाष्य शर्त (१६३६)
ब) पोटखराब क्षेत्र	२२६८२	[आप्पासाहेब सखाराम दरेकर]	१.१०.००	१.७०		(६३८३)	इतर (२६७९)
(लागवड अयोग्य)		[नत्तात्रय आप्पासाहेब दरेकर]	१.१०.००	१.७०		(६४७७)	इतर
वर्ग (अ) -		[कमल आप्पासाहेब दरेकर]				(६४७७)	वन जमिन वाटप (२६८९)
वर्ग (व) -		[गोमा बलभीम दंडे]				(६४७७)	इतर (३६०९)
एकुण		[कार्लिदा सोमीनाथ तन्पापुरे]				(६४७७)	बोजा - सहकारी सोसायटी इकरार
पो.ख.क्षेत्र ०.००.००		[सुवर्णा संदिप गुंड]				(६४७७)	हिरडगाव वि.का.से.सो बोजा १०,०००.०० देवरांम (४२९९)
		-----सामाईक क्षेत्र-----	०.००.००	०			[बोजा - राष्ट्रीयकृत बँक गहाण] (४६५८)
एकुण क्षेत्र ४.८०.००							[सेटल बँक शाखा र.रु.१०,०००/- भाऊसाहेब] (४६५८)
(अ+ब)	२२६८३	[भाऊसाहेब सखाराम दरेकर]	१.४५.००	१.३०		(६०४९)	बोजा - राष्ट्रीयकृत बँक गहाण
		कौशल्या भाऊसाहेब दरेकर				(६०४९)	कौशल्या बँक शा.घोडेगाव र.रु.१,००,०००/-
आकारणी ४.३०		कांताबाई सुरेश डीसले				(६०४९)	भाऊसाहेब (४७३०)
		हरिभाऊ भाऊसाहेब दरेकर				(६०४९)	बोजा - सहकारी सोसायटी इकरार
जुडी किंवा विशेष		संगिता रामदास काळे				(६०४९)	दिनांक २२/०७/२०२० रोजी हिरडगाव
आकारणी		सौनाली समीर मचे				(६०४९)	वि.का.सोसायटी चा आप्पा सखाराम दरेकर यांच्या
		-----सामाईक क्षेत्र-----	१.४५.००	१.३०			नावे र.रु.५०००००/- कर्ज. (५०५१)
	२२६८४	देवरांम सखाराम दरेकर	१.४५.००	१.३०		(५३३२)	[बोजा - राष्ट्रीयकृत बँक गहाण] (६००३)
	२३२९४	दत्तात्रय आप्पासाहेब दरेकर	१.१०.००	१.७०		(६४७७)	[कौशल्या बँक शा.श्रीगोंदा र.रु.४४५०००/- देवरांम] (६००३)
							प्रलंबित फेरफार : नाही.
							शेवटचा फेरफार क्रमांक : ६४७७ व दिनांक : २९/०२/२०२६



हा गाव नमुना क्रमांक ७ दिनांक ३१/०३/२०२६:०२:१७:२७ PM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रगणित असल्यामुळे ७/१२ अभिलेखावर मर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:४६:१९ PM. वैधता पडताळणीसाठी <https://dltalsatbaramahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001420352 हा क्रमांक वापरावा.

पृष्ठ क्र. १/३





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 34852394436

गट क्रमांक व उपविभाग

३८/५

34852394436

भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	४०९	मंगल बुंदर शिर्के				(३५५५)	कुळाचे नाव व खंड
		[आप्पा बाबा गोरे	२.००.००	९.८७		(४८३९)	
अ) लागवड योग्य क्षेत्र		सोमनाथ आप्पा गोरे				(४८३९)	इतर अधिकार
जिरायत २.००.००		वेदी आप्पा गोरे				(४८३९)	सक्षम प्राधिकार्याच्या पूर्व परवानगी शिवाय
बागायत -		-----सामाईक क्षेत्र-----	२.००.००	९.८७			हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन
एकुण							बोजा - सहकारी सोसायटी इकरार
ला.पो.क्षेत्र २.००.००							वनजमीन वाटप (१६३७)
							इतर
ब) पोटखराब क्षेत्र							नविन विभाज्य शर्त (१६३७)
(लागवड अयोग्य)							बोजा - सहकारी सोसायटी इकरार
वर्ग (अ) -							हिरडगाव वि का स सोसायटी बोजा (३६०९)
वर्ग (ब) -							
एकुण							प्रलंबित फेरफार : नाही.
पो.ख.क्षेत्र ०.००.००							
एकुण क्षेत्र २.००.००							शेवटचा फेरफार क्रमांक : ४८९१ व दिनांक :
(अ+ब)							२९/०९/२०२०
आकारणी ९.८५							
जुडी किंवा विशेष							
आकारणी							
जुने फेरफार क्र : (१६३७) (१७९६) (३०४४) (३५५५) (४५७६) (४८३९) (४८९१)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक ०३/०२/२०२१:०९:४३:२४ PM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखनार वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:४७:१२ PM, वैधता पडताळणीसाठी <https://digitalsatbara.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001140017 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



15592020090

PU-ID : 15592020090

गट क्रमांक व उपविभाग

३८/६

शेताचे स्थानीक नाव :

भुधारणा पद्धती भोगवटादार वर्ग - २

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुल, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.ची.मी	४५७	[निमा बिक काले]	२.००.००	१.८७		(५६०४)	कुळाचे नाव व खंड
		दत्तात्रय भिमाजी काले				(५६०४)	
अ) लागवड योग्य क्षेत्र		भाऊसाहेब भिमाजी काले				(५६०४)	इतर अधिकार
जिरायत २.००.००		[अंजनाबाई रंगनाथ कोरडकर]				(६३५०)	सक्षम प्राधिकार्यांच्या पूर्व परवानगी शिवाय
बागायत -		[रंजनाबाई खंडू कोरडकर]				(६३५०)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन
एकुण		[रत्नमबाई किसन कोळेकर]				(६३५०)	बोजा - सहकारी सोसायटी इकरार
ला.यो. क्षेत्र २.००.००		[सिधुबाई शिवाजी आसवळे]				(६३५०)	वनजमीन वाटप (१६३८)
		----- सामाईक क्षेत्र -----	२.००.००	१.८७			इतर
ब) पोतखराब क्षेत्र (लागवड अयोग्य)							नविन विभाज्य शर्त (१६३८)
वर्ग (अ) -							बोजा - सहकारी सोसायटी इकरार
वर्ग (ब) -							हिरडगाव वि.का.से.सो बोजा (३६०९)
एकुण							प्रलंबित फेरफार : नाही.
पो.ख.क्षेत्र ०.००.००							शेवटचा फेरफार क्रमांक : ६३५० व दिनांक : ०६/०४/२०२५
एकुण क्षेत्र २.००.०० (अ+ब)							
आकारणी १.८५							
जुडी किंवा विशेष आकारणी							
जुने फेरफार क्र : (३०४४) (४४५६) (४५७६) (५६०४)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक ०६/०४/२०२५:११:३५:२६ PM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिबवयाची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:४७:५७ PM. वैधता पडताळणीसाठी <https://digitalsatbar.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001387634 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 21144037690

गट क्रमांक व उपविभाग

३८/७

21144037690

भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	६६९	[शंकर गोपाळ शिंदे]	२.००.००	९.८७		(५८५८)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र	२२९९९	मालन सर्जेराव साळुंके	२.००.००	९.८७		(५८५८)	इतर अधिकार
जिरायत २.००.००							सक्षम प्राधिकार्याच्या पूर्व परवानगी शिवाय
बागायत -							हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन
एकुण							इतर
ला.यो.क्षेत्र २.००.००							नविन अधिभाष्य शर्त व वनजमीन वाटम (१६३९)
							बोजा - सहकारी सोसायटी इकरार
							हिरडगाव वि.का.सोसायटी बोजा (३६०९)
ब) पोटखराब क्षेत्र							
(लागवड अयोग्य)							
वर्ग (अ) -							प्रलंबित फेरफार : नाही.
वर्ग (ब) -							
एकुण							शेवटचा फेरफार क्रमांक : ५८५८ व दिनांक :
पो.ख.क्षेत्र ०.००.००							१९/०९/२०२३
एकुण क्षेत्र २.००.००							
(अ+ब)							
आकारणी ९.८५							
जुडी किंवा विशेष							
आकारणी							
जुने फेरफार क्र : (१६३९) (३०४४) (४५७६)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक १९/०५/२०२३:१०:१०:०७ AM रोजी डिजिटल रसाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:४८:३३ PM वेळता पडताळणीसाठी <https://digital.sabara.mahabhum.gov.in/dsr/> या संकेत स्थळान्वर जाऊन 2612100001300234 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 15156886169

गट क्रमांक व उपविभाग

३८/८

15156886169

भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो. ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	६३१	विठ्ठल पंढरीनाथ पंडीत	२.००.००	१.८७		(२०५९)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र							इतर अधिकार
जिरायत २.००.००							सक्षम प्राधिकाऱ्याच्या पूर्व परवानगी शिवाय
बागायत -							हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन
एकुण							इतर
ला.यो. क्षेत्र २.००.००							नविन विभाज्य शर्त (१६४०)
							वनजमीन वाटप (१६४०)
ब) पोटखराब क्षेत्र							इतर
(लागवड अयोग्य)							कमल रंगनाथ दिक्षित, लक्ष्मीबाई पंढरीनाथ पंडीत
वर्ग (अ) -							(२०५९)
वर्ग (ब) -							बोजा - सहकारी सोसायटी इकरार
एकुण							हिरडगाव वि.का.सोसायटी बोजा (३६०९)
पो.ख.क्षेत्र ०.००.००							प्रलंबित फेरफार : नाही.
एकुण क्षेत्र २.००.००							शेवटचा फेरफार क्रमांक : — व दिनांक : —
(अ+ब)							
आकारणी १.८५							
जुडी किंवा विशेष							
आकारणी							
जुने फेरफार क्र : (३०४४) (४५७६)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक २३/०६/२०१९:०५:४८:५९ PM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:४९:२७ PM, वैधता पडताळणीसाठी <https://digital.sabara.mahabhumi.gov.in/dslir/> या संकेत स्थळावर जाऊन 2612100001003846 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३, ५, ६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 13250840863

गट क्रमांक व उपविभाग

36/9

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भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटाद्वाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	२२२५६	छबु अर्जुन घोडके नाना अर्जुन घोडके मंगल अभिमन्यु मिसाल मैनाबाई अर्जुन घोडके				(४२५७) (४२५७) (४२५७) (४२५७)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र							इतर अधिकार
जिरायत २.००,००							सक्षम प्राधिकाऱ्याच्या पूर्व परवानगी शिवाय
बागायत -		-----सामाईक क्षेत्र-----	२.००.००	१.८७			हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन
एकुण							इतर
ला.यो. क्षेत्र २.००,००							नविन अविभाष्य शर्त व वनजमीन वाटप (१६४९)
							वारस
ब) पोटखराब क्षेत्र (लागवड अयोग्य)							राहिबाई वामन चव्हाण (१८७४)
वर्ग (अ) -							बोजा - सहकारी सोसायटी इकरार
वर्ग (ब) -							हिरडगाव वि.का.सोसायटी बोजा (३६०९)
एकुण							इतर (३६०९)
पो.ख.क्षेत्र ०.००,००							प्रलंबित फेरफार : नाही.
एकुण क्षेत्र २.००,०० (अ+ब)							शेवटचा फेरफार क्रमांक : — व दिनांक : —
आकारणी १.८५							
जुडी किंवा विशेष आकारणी							
जुने फेरफार क्र : (१६४९) (१८७४) (३०४४) (३६०९) (४२५७) (४५५६) (४५७६)							सीमा आणि भुमापन चिन्हे :



हा गाव नगुना क्रांकां ७ दिनांकां २३/०६/२०१९:०५:४९:४७ PM रोजी डिजिटल स्वाक्षरीत केला आहे हा गाव नगुना क्रांकां १२ चा हैद। स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर गर कोणत्याही सही शिवययाणी आवश्यकता नाही

७/१२ डाउनलोड दि.: २६-०६-२०२६ : १२:१०:०९ PM, गैद्यत। पडताळणीसाठी <https://digitalasatara.mahabhum.gov.in/dslr/> या संकेत स्थळाला जाऊन। 2612100001003847 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 29075249910

गट क्रमांक व उपविभाग

४२२

29075249910



हा गाव नमुना क्रमांक ७ दिनांक १४/०९/२०२२:११:३८:२७ PM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:५७:३० PM. वैधता पडताळणीसाठी <https://digitalsatbara.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001281479 हा क्रमांक वापरावा.

पृष्ठ क्र. १/३



भुधारणा पद्धती भोगवटादार वर्ग - २		शेताचे स्थानीक नाव					
क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	६०३	लिलाबाई बबन दरेकर	१.०९.००	०.७८		(२१५९)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र	७४१	सावित्री भाऊ म्हस्के	१.०९.००	०.७८		(२१५९)	इतर अधिकार
जिरायत ७.५८.००							सक्षम प्राधिकाऱ्याच्या पूर्व परवानगी शिवाय
बागायत -	७९५	[गौतम सुभाष भुजबळ]				(४८९०)	हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन
एकुण		[ज्ञानदेव सुभाष भुजबळ]	२.१३.००	१.५३		(४८९०)	इतर (११७४)
ला.यो. क्षेत्र ७.५८.००		[अमिता सुभाष भुजबळ]				(४८९०)	इतर
		[लक्ष्मीबाई सुभाष भुजबळ]				(४८९०)	जादा जमीन क्षेत्र.९.०९ (१६७२)
ब) पोटखराब क्षेत्र		[गोमा हरिभाऊ भुजबळ]				(४८९०)	वारस
(लागवड अयोग्य)		----- सामाईक क्षेत्र -----	०.००.००	०			चंद्रभागा कोंडीबा दरेकर (१८२७)
वर्ग (अ) ०.८७.००							सुंदराबाई सखाराम (१८२७)
वर्ग (ब) -	२०३२	होसाबाई भाऊ म्हस्के				(३५८०)	इंद्राबाई निवृत्ती (१८२७)
एकुण		मंदाबाई ---				(३५८०)	उजनाबाई दरेकर (१८२७)
पो.ख.क्षेत्र ०.८७.००		लिलाबाई ---				(३५८०)	वच्छालाबाई हारीभाऊ. (१८२७)
		भाऊसाहेब बाबा बेदरे				(३५८०)	सरुबाई राघु भुजबळ (१८२७)
एकुण क्षेत्र ८.४५.००		बापु बाबा बेदरे				(३५८०)	इतर (२७८६)
(अ+ब)		साखरबाई भानुदास कोठारे				(३५८०)	इतर (३००६)
		शालन घनजी भुजबळ				(३५८०)	गोजा - सहकारी सोसायटी इकरार
आकारणी ५.४५		[सावित्रीबाई ---]				(४८३४)	हिरडगांव वि का से सो र रु ५,००,०००/- संतोष (३८८९)
		दादाराम भाऊ म्हस्के				(४८३४)	इकरार
जुडी किंवा विशेष		शहाजी भाऊ म्हस्के				(४८३४)	हिरडगाव विविध कार्यकारी सेवा सहकारी
आकारणी		मोडनाबाई दिनकर काळे				(४८३४)	सोसायटी लि हिरडगाव रु १५०००००/- ज्ञानदेव
		आदिकाबाई राजाराम भोसले				(४८३४)	सुभाष भुजबळ (५७२३)
		गोकुळा महादेव मुळे				(४८३४)	
		नंदाबाई राजाराम गिरमकर				(४८३४)	प्रलंबित फेरफार : नाही.
		इंदुबाई गौतम तुरकुडे				(४८३४)	
		कमल मारुती सांगळे				(४८३४)	
		विमल बापु ढोरजकर				(४८३४)	शेवटचा फेरफार क्रमांक : ५७२३ व दिनांक : १४/०९/२०२२
		----- सामाईक क्षेत्र -----	१.०९.००	०.७८			
	३०५०	[विजया संतोष भुजबळ]	०.००.५०			(४८९०)	
	२२२९६	सुभाष बबन दरेकर	२.१८.००	१.५७		(४५३६)	
	२२२४५	ज्ञानदेव सुभाष भुजबळ	२.१३.००	०.७७		(४८९०)	
	२२२४६	[संतोष हरीभाऊ भुजबळ]	१.०६.००	०.७६		(४८९०)	
जुने फेरफार क्र : (१) (११७७) (१६७२) (१७९८) (१७९९) (१८२७) (१८७५) (२०४६) (२०७१) (२१२४) (२१५९) (२७८६) (३००६) (३०४४) (३३६७) (३४५६) (३५६६) (३५८०) (३६६७) (४५३६) (४७८३) (४८०८) (४८९०) (४८३४) (४९२५)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक १४/०९/२०२२:११:३८:२७ PM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर नर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:५७:३० PM. गैद्यता पडताळणीसाठी <https://digitalsatbara.mahabum.gov.in/dsfr/> या संकेत स्थळीवर जाऊन 2612100001281479 हा क्रमांक वापरावा.

पृष्ठ क्र. २/३





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



PU-ID : 11116487674

गट क्रमांक व उपविभाग

४२२/२

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भुधारणा पद्धती भोगवटादार वर्ग - २

शेताचे स्थानीक नाव :

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	२२००८	दस्तगिर पिरखो शेख				(४९४९)	कुळाचे नाव व खंड
		नसुरुद्दीन पिरखो शेख				(४९४९)	
अ) लागवड योग्य क्षेत्र		[ज़रिना सिकंदर शेख]				(४७९७)	इतर अधिकार
जिरायत १.८५.००		[मरीबी पिरखो शेख]				(४७९७)	सक्षम प्राधिकाऱ्याच्या पूर्व परवानगी शिवाय
बागायत -		सामाईक क्षेत्र	१.८५.००	१.९७			हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन
एकुण							इतर
ला.यो. क्षेत्र १.८५.००							नियंत्रण सत्ता प्रकार वन जमीन वाटप (१७९८)
							बोजा - राष्ट्रीयकृत वॅक गहाण
ब) पोटखराब क्षेत्र							स्टे बॅ शेडगाव र रु २५०००/- (३९५५)
(लागवड अयोग्य)							
वर्ग (अ) -							प्रलंबित फेरफार : नाही.
वर्ग (ब) -							
एकुण							शेवटचा फेरफार क्रमांक : ४७९७ व दिनांक :
पो.ख.क्षेत्र ०.००.००							२९/१०/२०१८
एकुण क्षेत्र १.८५.००							
(अ+ब)							
आकारणी १.२०							
जुडी किंवा विशेष							
आकारणी							
जुने फेरफार क्र : (१७९८) (१७४६) (३०४४) (४९४९) (४५८९)							सीमा आणि भुसापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक १२/०९/२०१९:०७:०४:४५ AM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ चा डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर

कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १२:५९:१७ PM. वैधता पडताळणीसाठी <https://digitalsabara.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001043681 हा क्रमांक

वापरावा.

पृष्ठ क्र. १/२





महाराष्ट्र शासन

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसुल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम १९७१ यातील नियम ३,५,६ आणि ७]

गाव :- हिरडगाव (५५८४६८)

तालुका :- श्रीगोंदा

जिल्हा :- अहमदनगर



30811995944

PU-ID : 30811995944

गट क्रमांक व उपविभाग

४२२/३

शेताचे स्थानीक नाव :

भुधारणा पद्धती भोगवटादार वर्ग - २

क्षेत्र, एकक व आकारणी	खाते क्र.	भोगवटादाराचे नाव	क्षेत्र	आकार	पो.ख.	फेरफार क्र	कुळ, खंड व इतर अधिकार
क्षेत्राचे एकक हे.आर.चौ.मी	८२७	लक्ष्मीबाई सिताराम दरेकर	१.८४.००	१.१८		(१७१९)	कुळाचे नाव व खंड
अ) लागवड योग्य क्षेत्र							इतर अधिकार
जिरायत १.८४.००							सक्षम प्राधिकाऱ्याच्या पूर्व परवानगी शिवाय
बागायत -							हस्तांतरास बंदी - कुळ कायद्याने प्राप्त जमीन
एकुण							इतर
ला.यो. क्षेत्र १.८४.००							नियंत्रण सत्ता प्रकार सिलींग जमीन वाटप (१७१९)
ब) पोटखराब क्षेत्र							प्रलंबित फेरफार : नाही.
(लागवड अयोग्य)							शेवटचा फेरफार क्रमांक : ११११ व दिनांक : ११११
वर्ग (अ) -							
वर्ग (ब) -							
एकुण							
पो.ख.क्षेत्र ०.००.००							
एकुण क्षेत्र १.८४.००							
(अ+ब)							
आकारणी १.२०							
जुडी किंवा विशेष							
आकारणी							
जुने फेरफार क्र : (३०४४) (४४९०) (४५८९)							सीमा आणि भुमापन चिन्हे :



हा गाव नमुना क्रमांक ७ दिनांक ११/०९/२०१९:०९:१६:१० PM रोजी डिजिटल स्वाक्षरीत केला आहे व गाव नमुना क्रमांक १२ या डेटा स्वयंप्रमाणित असल्यामुळे ७/१२ अभिलेखावर वर कोणत्याही सही शिक्क्याची आवश्यकता नाही.

७/१२ डाउनलोड दि. : २६-०६-२०२६ : १३:००:५६ PM, वैधता पडताळणीसाठी <https://digitaltsatbera.mahabhumi.gov.in/dslr/> या संकेत स्थळावर जाऊन 2612100001043475 हा क्रमांक वापरावा.

पृष्ठ क्र. १/२



BEFORE THE NATIONAL GREEN
TRIBUNAL, WESTERN ZONE, PUNE

Original Application No.06 of 2026 (WZ)

In the matter of :

Shri. Dada Lahanu Bankar...Applicants

Versus

Union of India & Ors. ...Respondents

Reply Affidavit of Respondent No.4

DATED 28th June, 2026

D.M.GUPTA

ADVOCATE FOR RESPONDENT NO.4

3, LAXMAN APARTMENT

25/26, OLD TOPHKAHANA,

S'NAGAR, PUNE - 411 005

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